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**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH AT NEW DELHI**

**IN THE MATTER OF
ORIGINAL APPLICATION NO. 606 OF 2018**

STATE OF MADHYA PRADESH

QUARTERLY REPORT

JULY - SEPTEMBER 2020

Filed on :- 6th NOVEMBER, 2020

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI
IN THE MATTER OF O.A. NO. 606 OF 2018
"COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT
RULES, 2016"**

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Date :- 6./11/2020

Place:-Bhopal

Submitted by:-
State of Madhya Pradesh



Through
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ORIGINAL APPLICATION NO. 606 OF 2018
"COMPLIANCE OF MUNICIPAL SOLID WASTE
MANAGEMENT RULES, 2016"

QUARTERLY REPORT BY THE STATE OF MADHYA PRADESH

[July 2020 to September 2020]

1. The instant matter pertains to the compliance of Municipal Solid Waste Rules, 2016 by all the States and Union Territories. Hon'ble Tribunal was pleased to pass detailed directions vide its orders dated 16.01.2019, 15.04.2019, 07.01.2020 and 25.02.2020. In compliance of the directions passed by the Hon'ble Tribunal, quarterly progress reports have been regularly filed by the State. The State of Madhya Pradesh hereby submits the Quarterly Progress Report for the period July 2020 to September 2020.
2. It is also pertinent to mention that, due to the outbreak of COVID-19 in the country and the consequent challenges being faced by the State, there has been a marginal progress on the ground level in the last quarter i.e. July to September 2020.

A. THE PROGRESS REPORT WITH RESPECT TO DIRECTIONS PASSED IN POINT "a to h" OF PARA NO. 40 OF ORDER DATED 16.01.2019.

- a. **Status of Compliance of Solid Waste Management Rules, 2016, Plastic Waste Management Rules, 2016 And Bio-Medical Waste Management Rules, 2016 in their respective areas.**

"a - 1" PROGRESS REPORT OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016

Preliminary Submissions:

➤ Urban Administration and Development Department (UADD) under GoMP has been at the forefront of complying with Solid Waste Management Rules – 2016. Govt has also recognized the efforts of Madhya Pradesh and awarded the State as the best State in Solid Waste Management in 2019. Our commitment and dedication towards achieving a clean and dirt-free State succeeded in bringing the State to **3rd Rank** in Swachh Survekshan 2020. Indore has been declared for the 4th time in a row as the cleanest city of the country in SS 2020 and Bhopal has been declared as the best self sustainable State Capital. 24 towns and cities of the State find place in top 100 ULBs of the Country.

➤ State has been working earnestly towards complying with the orders of Hon'ble NGT. In March, a 'planning exercise' to implement the Order dated 25th Feb 2020 was started. However, due to Covid-19 and rising cases in Madhya

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Pradesh, the entire government machinery – all the departments including Urban Development & Housing have been at the fore front of managing the Covid situation well across all the Urban Local Bodies (ULBs) of MP

➤ It is respectfully submitted that due to Covid-19 pandemic, entire nation is facing a situation of economic recession. Entire MSW chain has got affected due to nationwide lockdown for 3 months. Though restrictions have been eased out post lockdown, but deploying labour on ground is still a big problem for ULBs and execution agencies.

➤ It is also respectfully submitted that the data updation of the ULBs is being done on the MIS portal of the Ministry of Housing and Urban Affairs (MoHUA), Government of India. The Ministry has stopped using the existing portal since January 2020 and has initiated the development of a new portal. This new portal has not gone fully functional and ULBs are facing problems in data updation and the State UADD is facing problems in data extraction. The GoMP has written to MoHUA from time to time but nothing concrete has been done at their end. Letters written to MoHUA on 21-09-2020 and 15-10-2020 are annexed as **Annexure 1**. Hence due to this the ULBs are neither able to update nor State UADD is able to extract the progress of various works under MSW Rules, 2016. Therefore the data being provided in this quarter is based on the December 2019 MIS reports.

Based on the aforesaid submissions the progress made by the State under Municipal Solid Waste Management Rules, 2016 in the quarter July to September 2020 is reported as under:-

1. The cluster-based Integrated Solid Waste Management model adopted by the State is working in 07 clusters (which was previously reported for 9 clusters), is in various stages of implementation. This covers a total of 110 ULBs (which was previously reported to be 139 ULBs.) Out of these 07 clusters, 04 clusters are waste to compost (Sagar, Katni, Chhatarpur and Singrauli) and 03 Clusters are waste to energy (Jabalpur, Rewa and Gwalior).
 - a. Power Purchase Agreement (PPA) issue has been resolved for Rewa Cluster (28 ULBs). ISWM project of Gwalior Cluster (16 ULBs) has been continued, Primary collection has been started for Gwalior city by concessionaire.
 - b. Previously reported Khandwa and Neemuch clusters have been shifted to decentralized Solid Waste Management model, due to concessionaire's noninterest in the project. These two ISWM projects are now terminated.
2. In addition, the Urban Administration Department has reviewed and discussed the various feasible options with the sector experts and is rethinking to adopt the mixed approach of cluster based ISWM model with decentralized SWM projects in remaining 268 ULBs. The mixed approach will help the State to ensure effective implementation of SWM Rules, 2016 across all the ULBs.

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'Decentralized Solid Waste Management Model' with processing facilities at ULB Level is already working in Ujjain City which has Waste to Compost Facility for processing 190 TPD of waste.

3. In **'Decentralized Solid Waste Management Model'**, each ULB will be made self-reliant in terms of waste processing (incl. dry waste, wet waste and domestic hazardous waste)
 - a. Each ULB will set up facilities for end to end management of municipal solid waste such as:
 - i. Material Recovery Facilities
 - ii. Plastic to Fuel
 - iii. Bio-methanation
 - iv. Compost Facility
 - v. C&D Waste Management Processing Facility
 - vi. Transfer Stations
 - vii. Landfill site
 - b. Nearby towns to be linked to District Head Quarters.
 - c. ULBs to be made responsible for Collection and Transportation (C&T) of Municipal Solid Waste.
 - d. Processing & Disposal (P&D) to be done by Private Player
 - e. ULBs to recycle / process 75% of their waste.

4. **Mechanism for processing Construction and Demolition (C&D) Waste**

As reported earlier also, the State has prepared a policy for Construction and Demolition Waste Processing Facilities. The State is ensuring all the ULBs have the required infrastructure to manage C&D Waste from collection to disposal. The waste hierarchy for C&D Waste can be similar to the waste hierarchy of Solid Waste (Solid Waste Management Rules, 2016 – Rule 3). The waste hierarchy is prioritized and managed in the following order – reduction, reuse, recycling, recovery and disposal, with reduction and reuse being the most preferred option and disposal at the landfill being the least.

As per December 2019 MIS last updated by ULBs:

- 333 ULBs have "C&D Waste Helpline" in place
- 332 ULBs have notified user charges for services and fines for open dumping of C&D waste
- 338 ULBs have dedicated vehicles for collection and transportation of C&D waste
- 318 ULBs have dedicated areas earmarked to keep C&D waste in the city

The State plans to set up C&D Waste Processing Plants in big cities (>10 lakh of population) that generate huge amount of C&D waste. Currently, Indore Municipal Corporation has C&D Processing plant on PPP basis with current capacity of 100 TPD. 

For smaller ULBs, the State intends to reuse the C&D waste for leveling of low-lying areas and road construction activities. **However as submitted earlier, there has been no MIS update by the ULBs after December 2019, post conclusion of SS 2020 due to MIS portal related issues at the level of Central Government, Ministry of Urban MoHUA.**

5. **Status of GPS-enabled Solid Waste Collection Vans / Vehicles**

As per the mandate, all towns / cities with more than 1 lakh of population are required to have GPS fitted in their garbage collection and transportation vehicles. In Madhya Pradesh, there are 34 towns with more than 1 lakh population. There are 3,399 vehicles with ICT based monitoring for collection and transportation of municipal waste.

In total, there are 5,200 vehicles that are being deployed for collection and transportation of municipal waste and are monitored through various ICT based monitoring mechanisms.

This is as per December 2019 MIS updated by ULBs. **However as submitted earlier, there has been no MIS update by the ULBs after December 2019, post conclusion of SS 2020 due to MIS portal related issues at the level of Central Government, Ministry of Urban MoHUA.**

6. **Initiatives on 3R – Reduce, Reuse and Recycle**

The State aims to move toward 3R (Reduce-Reuse-Recycle).

In addition, as per December 2019 MIS updated by ULBs:

- 332 ULBs have taken different measures to reduce generation of Dry/Wet Waste
- Over 200 ULBs have claimed that they have reduced their municipal waste by an average of ~10%
- 277 ULBs have taken a 1,700+ initiatives in total (and around 6 initiatives per ULB as average) to reduce municipal waste
- Some of the initiatives taken by the ULBs on 3R principles are: ban on single-use plastic, home composting, bartan banks, cloth banks, extensive IEC activities (such as rallies, meetings, workshops, campaigns) and involvement of SHGs and RWAs, converting leaves into disposables, distribution of cloth-bags, “neki ki diwar”, etc.

7. **Number of Home Composting Units**

The State has been actively promoting home composting in order to move towards Waste Reduction at source. As per available last updation of MIS of December 2019 by ULBs, the number of households practicing home composing

households are 2,60,252. This excludes households falling under RWA which are qualified as Bulk Waste Generators. **However as submitted earlier, there has been no MIS update by the ULBs after December 2019, post conclusion of SS 2020 due to MIS portal related issues at the level of Central Government, Ministry of Urban MoHUA.**

8. Number of Material Recovery Facilities

As per the last State MIS available as on December 2019, 256 ULBs have 275 Material Recovery Facilities (MRF) facilities that are operational. The State has also disbursed total funds of Rs. 9.22 Cr to 93 ULBs to set-up Material Recovery Facilities.

The ULBs are segregating dry waste into different components such as plastic, wood, paper, glass, cardboards, etc. 328.41 Metric Ton of plastic waste was utilized in road construction. Many ULBs supply Refuse Derived Fuel to cement factories as Alternate Fuel & Raw Material (AFR). Other ULBs are also selling segregated dry waste to junk dealers for recycling.

9. Processing of Dry Waste

As per the latest State MIS as on December 2019, 256 ULBs are processing dry waste through functional facilities.

10. Processing of Wet Waste

As per the latest State MIS available as on December 2019, 354 ULBs are processing wet waste.

11. Processing of Plastic Waste

As per the latest State MIS available as on December 2019, 256 ULBs process their plastic waste. This is based on the assumption that ULBs are processing plastic waste as well in their MRF facility.

12. Processing of Domestic Hazardous Waste

As per the last MIS for the month of December - 2019, 316 ULBs have started collecting domestic hazardous waste. The processing and disposal of domestic hazardous waste is being done through installation of incinerators by ULBs and / or by having tie ups with agencies that process domestic hazardous waste. 263 ULBs have started processing domestic hazardous waste (Sanitary Napkins, Pads). **However as submitted earlier, there has been no MIS update by the ULBs after December 2019, post conclusion of SS 2020 due to MIS portal related issues at the level of Central Government, Ministry of Urban MoHUA.**

13. Informal waste collectors been integrated in solid waste management system

As per the latest MIS for the month of December - 2019, 279 ULBs have integrated 4,217 waste pickers in solid waste management system. They have been provided source of livelihood through this integration.

14. The legacy waste remediation work has been undergoing in the various ULBs of the State. 50 ULBs have remediated 100% of their legacy waste and the land has also been reclaimed. As per the directions of the Hon'ble Tribunal, other ULBs of the State are also in the process of remediating their dumpsites, however delays have been observed in the implementation due to COVID-19 situation and extra work burden on ULBs as COVID warriors has derailed most of their routine and urgent functions drastically.

15. As reported earlier also, the State has taken an initiative to frame "**model tender**" to ensure quality at ULB level in procurement of plants and equipment for Solid Waste Management or Sewage Treatment. Model documents and model estimates have already been prepared at State level to provide handholding support to ULBs. The documents have also been prepared for procuring machinery and setting up infrastructure like MRF Facilities, Bio-methanation plants, C&D Waste Management Plants.

16. It is also submitted that the annual report for the year 2019 has been submitted to CPCB on 27-07-2020 before the due date of 31st July.

"a - 2" PROGRESS REPORT OF PLASTIC WASTE MANAGEMENT RULES, 2016.

The progress made in the the quarter July 2020 - September 2020 is as under:-

1. The MPPCB had proposed to co-process 46,150 MT of plastic waste through cement industries of the State during 2020-2021. The total plastic waste co processed by the cement industries in the State upto September 2020 is **22,036 MT**. The details of plastic waste management have been provided in the chart enclosed herewith as **Annexure 2**.
2. It is also pertinent to note that, the plastic waste co-processing began in the State since 2007-2008 and till now 1,28,003 MT of plastic waste has been co-processed. 1 kg of plastic waste replaces more than 2 kg of coal that is how approximately 2.56 lac tonnes of coal has been saved in the State by co-processing of plastic waste.
3. In addition to the above, plastic waste in the State is also being used in the rural road construction since 2014-15. During April 2020 to September 2020 112.4252 MT of plastic waste has been used under Prime Minister Gramin Sadak Yojana (PMGSY) and MP Road Connectivity Project (MPRCP) for making roads.

4. As submitted earlier also, in order to implement the ban on the use of plastic carry bags, concerned authorities i.e. District Administration, Local Bodies and MPPCB regularly carry out inspections and seizures. During the last two quarters from April to September 2020, approximately 0.96 MT of plastic has been seized and a penalty of approximately **Rs. 1.90 Lakhs** has been imposed.
5. Total **249 awareness programs** and **788 inspections, raids/seizures** have been conducted by the 17 Regional offices of MPPCB and local bodies, during the last two quarters from April 2020 to September 2020.

“a – 3” PROGRESS REPORT OF BIO-MEDICAL WASTE MANAGEMENT RULES, 2016.

The progress made in the the quarter June 2020 - September 2020 is as under:-

1. The MPPCB regularly carries out the **inventorization and identification of HCFs** in the State. As on 30.09.2020 the number of HCFs identified has risen to **8528** from the previously reported number of **7995**. Similarly, the number of authorized HCFs has increased from **5837** to **6270**. The total number of beds based on the current annual report of year 2019 is **1,00,401**.
2. In order to keep a strict vigil on the handling of Bio-medical Waste by the CBWTF operators, the transportation vehicles are being made GPS enabled and connected through the Environmental Surveillance Centre at Bhopal, to ensure timely collection and effective disposal of BMW. The total no of vehicles used by CBWTFs are **87**, out of which 83 vehicles are GPS enabled. The remaining four vehicles are reported to be not in use presently for the purpose of BMW collection & transport. Thus for all practical purposes, **100% vehicles** being used for collection of BMW are **GPS enabled**.
3. As reported earlier, bar code system has been put in place in all 12 CBWTFs and HCFs have also started handing over of **bar coded BMW bags** to the CBWTFs and rest are under the process of adopting bar coding system, for which the CBWTFs and the HCFs are being pursued for early compliance.
4. In order to cover the HCFs specially the Veterinary institutions, the MPPCB is in contact with the animal husbandry department for the compliance of BMW rules, 2016. Similarly efforts are on to ensure that HCFs of AYUSH department, if they generate BMW, shall be brought under the net of authorization so that management of BMW can be done according to rules.
5. Action has also been initiated at the level of MPPCB as well as by the Chief Secretary of the State for the compliance of BMW Rules in the State. Meetings have been taken with department of Health & Family Welfare & Veterinary department, so that all Government HCFs are operated under authorization of MPPCB. A Meeting was also held by Chief Secretary on **17.07.2020**. Steps are also being taken to minimize deep burial in the state and to link the Government HCFs which are having deep burial treatment, with the nearest CBWTFs. However, the remote Government HCFs have no other option but to

use deep burial treatment methods due to their remoteness & logistic issues of collection of biomedical waste by CBWTFs.

6. All 12 CBWTF operators have installed **online continuous emission monitoring system**. All the CBWTF operators have also been instructed to install **PTZ camera** with zoom facility at the outlet of Effluent Treatment Plant [ETP] and other important locations to evaluate real time performance of ETP and other facilities. Incinerator at Indore & Berasia-Bhopal have already installed PTZ camera, other CBWTF operators are in the process of installation of PTZ camera. The real time monitoring of PTZ camera is also monitored by "Environment Surveillance Center" of MPPCB at Bhopal.

PROGRESS REPORT OF BIO-MEDICAL WASTE MANAGEMENT RULES, 2016, (Action taken in the wake of COVID-19):

Central Pollution Control Board had issued guidelines on 18-03-2020 for the handling, management and disposal of highly infectious COVID-19 bio-medical waste. The guidelines were revised on 25-03-2020, 18-04-2020, 10-6-2020 & 21/07/2020. The guidelines and its time to time revisions were widely circulated among the regional officers of the Board, operators of the CBWTFs, district administration and local bodies for strict compliance. The guidelines were also circulated for compliance to the officers of the Health and Family Welfare Department.

The information on the daily generation of the COVID-19 infectious waste and its disposal is being regularly feed into the CPCB devised mobile app from 26-05-2020. Since 25-03-2020 till 30-09-2020, 1278 MT of COVID -19 waste has been collected and disposed through the CBWTFs in the State. The Board has also issued the directions to all concerned ROs for taking action in reference to directions of the Hon'ble Chairman, CPCB, given during virtual review meeting of High Level Task Committee for Covid 19 dated 24.09.2020 regarding the compliance of the order of Hon'ble Tribunal in OA 72/2020 dated 20.07.2020.

b. Status Of Functioning Of Committees Constituted By This Order.

The committee headed by Justice Mr. K.K Trivedi has been dissolved w.e.f. July 2019

- c. **Status of the Action Plan in compliance vide order dated 20.09.2018 in the News Item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB (Original Application No. 673/2018)**

"POLLUTED RIVER STRETCHES"

1. The action plans for all the 22 polluted river stretches in the State were prepared and submitted to CPCB within the timeframe. The action plans are being implemented and shall be completed in the stipulated time.
2. The 7th and 8th meetings of the **River Rejuvenation Committee (RRC)** were held on 30.05.2020 and 22.06.2020 to review the progress of action plans and

compliance of direction issued by the Hon'ble Tribunal on 20.09.2018 in OA no. 673/2018. The copy of the minutes of the meetings was enclosed with the previous quarterly report.

3. The progress report of the polluted river stretches and the status of STPs at polluted River Stretches in Madhya Pradesh is enclosed as **Annexure 3**.

d. Status of functioning of Committees constituted in News Item Published in "The Times of India" Authored by Shri Vishwa Mohan Titled "NCAP with Multiple timelines to Clear Air in 102 Cities to be released around August 15" dated 08.10.2018.

"NON- ATTAINMENT CITIES"

1. As already submitted before the Hon'ble Tribunal, M.P. Pollution Control Board is conducting Ambient Air Quality Monitoring in 15 cities at 40 stations under National Ambient Air Quality Monitoring Programme sponsored by Central Pollution Control Board. Previously this number was 39, one additional station has started functioning at Gwalior since then.
2. CPCB has identified 06 Cities i.e. Bhopal, Indore, Sagar, Ujjain & Dewas as Non-Attainment based on Ambient Air quality data of 2011- 2015. The action plan of 06 non- Attainment identified by CPCB in the state of Madhya Pradesh namely Bhopal, Indore, Sagar, Ujjain & Dewas were already and sent to CPCB. The action plans are under implementation and the progress made has been summarized in the documents enclosed here with as (**Annexure 4**)
3. As submitted before the Hon'ble Tribunal in the quarterly report January to March 2020, source apportionment study work for Bhopal and Gwalior has been allotted to Automotive Research Association of India (**ARAI**) Pune and Indian Institute of Technology [IIT] Kanpur respectively for ascertaining the exact nature and cause of the dust to ensure appropriate control measures.
4. The Automotive Research Association of India (**ARAI**) Pune has conducted primary survey and monitoring in Bhopal and the report is under preparation as informed by the institute.
5. The meeting of the committee constituted as per the directions of the Hon'ble tribunal in OA no. 681/2018 dated 08.10.2018 was conducted on 14.09.2020 for reviewing the progress of action plans prepared for non-attainment cities. The copy of the minutes are enclosed herewith as **Annexure 5**.
6. The total number of PUCs operational in the State as on 30-09-2020 have increased from 419 to 456.



7. The Number **E- Rickshaws** playing in the state has increased from **7318 to 8157** in this quarter. The Number of **LPG and CNG registered vehicle** have also increased from 1,38,668 and 47,800 to **139776 & 48998** respectively. There are approximately 48 CNG filling stations operating in the State.

- e. **Status of Action Plan with regard to identification of polluted industrial clusters in O.A. No. 1038/2018, News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels" dated 13.12.2018.**

"INDUSTRIAL CLUSTERS"

1. As per the order dated 10.07.2019 passed in O.A. No. 1038/2018, the CPCB has submitted the latest **CEPI Scores** for 100 polluted industrial areas/clusters monitored during 2018. According to which none of the areas in the State was asked by CPCB to prepare plans under critically or severely polluted category.
2. Later during the video conferencing conducted by CPCB with all SPCBs on 07.01.2020, CPCB directed that since Singrauli falls under UP as well as MP, the MPPCB shall also prepare an action plan for the "Severely Polluted Area[SPA], Singrauli, MP". It was made clear during that VC that up till now, CPCB has never asked State of M.P. that Singrauli, M.P. also falls in CEPI region and any action plan needs to be prepared. Thereafter MPPCB has prepared the action plan for CEPI Singrauli (MP area) and submitted it to CPCB on 15.07.2020 and further information as required was sent to CPCB on 09.09.2020

- f. **Status of the work in compliance of the directions passed in O.A. No. 173 of 2018, Sudarsan Das v. State of West Bengal & Ors. Order dated 04.09.2018.**

"SAND MINING"

1. For illegal sand mining, the provision of imposing penalties on the defaulters has been made in Rule 20(1) of M. P. Sand (Mining, Transportation, Storage and Business) Rule 2019. As per the provision of the aforesaid Rules, minimum 50 times value of royalty of the sand mined will be levied on the defaulter. To control the illegal mining in the state, Govt. of Madhya Pradesh vide order dated 22.03.2006 has constituted State & District level taskforce.
2. In 2020-21 (Upto September 2020), total 3922 number of cases have been registered for illegal mining, transportation and storage, out of which 2950 cases are disposed of and penalty of Rs 892.07 lakhs has been collected by imposing penalties. For the quarter of July 2020 to September 2020, 2039 cases of illegal mining, transportation and storage have been registered out of which 1450 have been disposed and a penalty of Rs 337.14 lakhs have been recovered.

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g. Total amount collected from erring industries on the basis of 'Polluter Pays' principle, 'Precautionary principle' and details of utilization of funds collected.

1. During the quarter July to September 2020, an additional amount of Rs 75,000 [Rs Seventy Five Thousand only] has been received under the polluter pay principal.
2. The funds so collected are being deposited in a designated account and shall be utilized as per the directions given by the Hon'ble Tribunal as & when required.

h. Status of the identification and development of Model Cities and Towns in the State in the first phase which can be replicated later for other cities and towns of the State.

1. The State Government has already identified and developed 3 model cities in the State namely; Indore [population above 5 Lakhs], Khargone [population between 1 to 5 Lakhs] and Shahganj [population below 1 Lakhs]. Indore has been declared the cleanest city of India for 4 consecutive years in a row and Bhopal has been declared best self sustained state capital in Swachh Survekshan 2020.
2. As submitted earlier, the State Government has identified 27 cities that are being developed on the model of Indore, Khargone and Shahganj. The progress made in this regard is provided in the chart enclosed herewith as **Annexure 6**.

B. COMPLIANCE OF THE DIRECTIONS PASSED IN POINT "i to viii" OF PARA 50 OF ORDER DATED 15.04.2019.

i. APART FROM CITIES AND TOWNS DECLARED AS MODEL CITIES AND TOWNS, AT LEAST THREE VILLAGES IN EVERY DISTRICT OF THE STATE MAY BE IDENTIFIED WITHIN TWO WEEKS AND MADE FULLY COMPLIANT IN RESPECT OF ENVIRONMENTAL NORMS WITHIN SIX MONTHS. REMAINING STATE MAY BE MADE FULLY COMPLIANT WITHIN ONE YEAR.

1. As already reported, under the Swachh Bharat Mission (Gramin), the Panchayat & Rural Development Department had adopted cluster approach to identify and develop model villages in the State. The department has identified 2000 villages in all 313 blocks in the State. However the same could not be made fully compliant in respect of Environmental norms by March 2020, due to the situation of COVID-19.
2. As already reported, the Detailed Project Report for solid and liquid waste management has been prepared for 290 villages and the work has been started in 266 villages in Phase - I. For preparing DPR in rest of the identified villages, 6 professional agencies have been engaged.

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3. As per the new Swachh Bharat Mission (G) guidelines (Phase - II), a revised 5 year plan for solid & liquid waste management has been prepared and Annual Implementation Plan for year 2020-21 is submitted to the Government of India.
4. According to the released Guideline, 5401 Villages are identified for Solid Waste Management in year 2020-21. The SOPs are under preparation and implementation of SWM activities are expected to start from November 2020.
5. As already reported, National Environment Engineering Research Institute [NEERI], Nagpur has been engaged by the State to develop environmental norms for solid and liquid waste management, provide technical options suitable for rural areas and to build the capacity of engineers of rural engineering services. State Project Management Unit by NEERI is in the process of being setup.
6. As already reported, total 10 Gram Panchayats are declared complete Plastic free .The same are listed below :

S.No.	District	Jila Panchayat	Gram Panchayat
1	Indore	Mhow	Kali Bilod
2	Indore	Mhow	Harniyakhedi
3	Indore	Mhow	Santer
4	Indore	Mahow	Umariya
5	Indore	Indore	Chin doda
6	Mandsaur	Mandsaur	DaloudaChopati
7	Katni	Badwada	Bargawa
8	Katni	Badwada	Bacheka
9	Katni	Badwada	Badwara
10	Katni	Katni	Padariya

7. A Perspective plan as per new SBM(G) guidelines (phase II), for making all 51,915 Panchayats (SLWM, Gram Panchayat) fully compliant in next five years has been prepared and enclosed as **Annexure 7**.

ii. A QUARTERLY REPORT BE FURNISHED BY THE CHIEF SECRETARY, EVERY THREE MONTHS. FIRST SUCH REPORT SHALL BE FURNISHED BY JULY 20,2019.

In compliance of the directions, the quarterly progress reports are being submitted before the Hon'ble Tribunal from time to time:

- The report for April to June 2019 quarter was filed on 17.07.2019.
- The report for July to September 2019 quarter was filed on 12.10.2019.
- The report for October to December 2019 quarter was filed on 16.01.2020.
- The report for the January to March 2020 quarter and April to June 2020 quarter was filed on 16.07.2020
- The report for July to September 2020 quarter is being filed herewith.

iii. THE CHIEF SECRETARY MAY PERSONALLY MONITOR THE PROGRESS, ATLEAST ONCE IN A MONTH, WITH ALL THE DISTRICT MAGISTRATES.

1. The matter regarding monitoring the progress made in compliance of the directions passed by the Hon'ble Tribunal in the instant matter is being reviewed by the Chief Secretary with the District Magistrates through video conferencing from time to time.
2. The Chief Secretary is closely and keenly monitoring the progress made by the departments.
3. As submitted in the previous quarterly report, the State Government has constituted the "Environment Management Cell" vide order dated 16.06.2020 in compliance of the directions passed vide the Hon'ble Tribunal vide its order dated 25.02.2020. The latest meeting of the Environment Monitoring Cell was conducted on 17.07.2020 through video conferencing. The said meeting was chaired by the Chief Secretary of the state to review/monitor the progress made in order to comply the directions of the Hon'ble Tribunal. The copy of the minutes of meeting dated 17.07.2020 has been enclosed as **Annexure 8**.

iv. THE DISTRICT MAGISTRATES OR OTHER OFFICERS MAY BE IMPARTED REQUISITE TRAINING.

1. The Regional Offices of M.P. Pollution Control Board regularly conduct workshops and seminars in co-ordination with the District Magistrates and their officers on the environmental issues including solid waste management, plastic waste management, bio-medical waste management etc.
2. The workshops, seminars and meetings are organized by the MPPCB at the Head Office level as well as at the Regional Office level to sensitize the need of effective implementation of the rules made under the Environment (Protection) Act, 1986 and other related environmental laws.

v. THE DISTRICT MAGISTRATES MAY MONITOR THE STATUS OF COMPLIANCE OF ENVIRONMENTAL NORMS, ATLEAST ONCE IN TWO WEEKS.

The District Magistrates closely monitor the compliance of environmental norms in their districts in close coordination with the Regional Officers of the MPPCB.

vi. PERFORMANCE AUDIT OF FUNCTIONING OF ALL REGULATORY BODIES MAY BE GOT CONDUCTED AND REMEDIAL MEASURES BE TAKEN, WITHIN SIX MONTHS.

1. As per the directions of the Hon'ble Tribunal, the performance audit of M.P. Pollution Control Board [MPPCB] has been conducted by the Central Pollution Control Board between 23rd to 25th June 2019. As per the report of the performance audit the MPPCB has scored 80.95%. It is pertinent to mention

that as per the score obtained in the performance audit, the M. P. Pollution Control Board has achieved 4th rank in the country. The Board is since then improvising on the shortcomings to ensure better performance during next audit by CPCB.

vii. REVISED APPROACH AND POLICY FOR ASSESSMENT AND RECOVERY OF COMPENSATION FOR DAMAGE TO ENVIRONMENT AND OTHER ACTION AGAINST POLLUTERS.

1. In compliance of the directions passed by the Hon'ble Tribunal, to revise the approach for assessment and recovery of compensation for damage to environment, the MPPCB has adopted the formula derived by the Central Pollution Control Board (CPCB) for levying Environmental Compensation vide order dated 19.08.2019.

viii. THE CHIEF SECRETARY MAY REMAIN PRESENT IN PERSON BEFORE THE TRIBUNAL WITH THE STATUS OF COMPLIANCE IN RESPECT OF VARIOUS ISSUES MENTIONED IN PARA 22 AS WELL AS ANY OTHER ISSUES DISCUSSED IN THE ABOVE ORDER ON 22.10.2019.

The Chief Secretary of the State appeared before the Hon'ble Tribunal on 25.02.2020 along with the attest compliance/progress report. The next appearance of the Chief Secretary of Madhya Pradesh was scheduled on 14.10.2020, however due to the COVID-19 pandemic and consequent lockdown the same has been rescheduled to 28.07.2021 vide Hon'ble Tribunal's order dated 02.07.2020.

C. Thematic Areas covered in the report sent to CPCB in compliance of Hon'ble Tribunal's order dated 12.09.2019

As per the directions of Hon'ble Tribunal, a detailed report on all 14 thematic areas was submitted to the Central Pollution Control Board [CPCB] on 31.10.2019. The progress on these points during January 2020 to March 2020 has been provided here under :-

a. Compliance to Solid Waste Rules including Legacy Waste

The information regarding Solid Waste and Legacy Waste has been provided in point no. A(a)(a-1)

b. Compliance to Bio-medical Waste Rules.

The information regarding Bio-Medical Waste has been provided in point no. A(a)(a-3)



c. Compliance to Construction & Demolition Waste.

The information regarding Construction & Demolition Waste has been provided in point no. A(a)(a-1)

d. Compliance to Hazardous Waste Rules.

1. As reported earlier, the provisions of the hazardous waste rules are being implemented in the State in full spirit. The total hazardous waste generated in the State in the year 2018-2019 was 2,49,760.27 MT/Y out of which 15,332.58 MT was stored in industries for treatment / disposal and rest of the quantity was treated in the same year itself. Hence, there was no gap.
2. The annual report preparation for the year 2019-2020 is delayed due to COVID-19 and it is under final stages of preparation.

e. Compliance to E-waste Rules.

1. As reported earlier, the provisions of the E-waste rules are being implemented in the State in full spirit. The quantity of E-Waste treated/processed in the State during 2018-19 is 534.43 MT. As per the EPR plans, the E-waste collected by the brand owners across the State through EPROs and their recyclers. 1120 EPRAs and 270 collection centers are situated in MP.
2. The annual report preparation for the year 2019-2020 is delayed due to COVID-19 and it is under final stages of preparation.
3. The collection of household E-Waste is a challenge. Department of Urban Development & Housing, Government of Madhya Pradesh has prepared an action plan for collection of e-waste from household solid waste. As per the plan four e-waste waste facilities are planned at zone level i.e. in Bhopal, Indore, Jabalpur, and Gwalior. The residential e-waste will be transported to these facilities and will be processed and disposed by relevant technologies.

f. 351 Polluted river Stretches in the Country.

The information regarding 22 polluted river stretches in the State has been provided in point no. A(c)

g. 122 Non-attainment cities.

The information regarding 6 Non-attainment cities in the State has been provided in point no. A(d)

h. 100 industrial clusters.

The information regarding polluted industrial clusters in the State has been provided in point no. A(e)

i. Status of STPs and re-use of treated water.

Madhya Pradesh, is geographically the second largest State of the country. It covers almost 9.5 per cent of the area (308,000 Sq. Km.) and 6 per cent (72.5 million) of country's total population. On the basis of the size of urban population, it ranks 8th and accounts for 5.58 per cent of the total urban population of India. According to the 2011 Census, MP registered 20.30 % decadal growth in urban population against the national average of 17.64 %. In Madhya Pradesh, the decadal urban growth is much higher than (25.6 %) its rural counterpart (15.5 %). The 378 Urban Local Bodies of Madhya Pradesh accommodate 20.1 million urban population which accounts for 27.6 per cent of the total population of MP.

SN	Indicators	2011
1	Population	72,597,565
2	Urban Population % Population	27.60%
3	Urban Population	2,00,36,928
4	Total Sewage Generated	2183 MLD

SEWAGE TREATMENT PLANT

SN	Description	Cumulative Capacity	Numbers
1	Operational STPs	680.98 MLD	20 Nos
2	Operational FSTPs	16.06 MLD	26 Nos
3	Non-Operational STPs	22.5 MLD	3 Nos
4	Under construction STPs	1161.09 MLD	94 Nos
	Total	1880.63 MLD	143 Nos

The details of STPs are provided in the chart enclosed herewith as **Annexure 9**.

j. Status of CETPs/ETPs including performance.

1. Two CETPs are operational in the State and regular compliance reports are being submitted to CPCB in OA 593/2017 (Paryawaran Suraksha Samiti & others Vs Union of India & others).

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2. As previously reported, in MP total 1172 industries are required to install ETPs out of which 1171 have installed ETPs and operating satisfactorily. One small scale industry M/s Jabalpur Sahakari Dugdhsangh Sanchi Dairy, Rewahasnot installed adequate ETP, hence prosecution has been filed against it in the court.
3. However, as on September 2020, there are 1186 identified water polluting units in MP and all are having ETPs. Hence, there is no gap.

k. Ground water extraction/contamination and re-charge.

1. As previously reported, the information pertaining to ground water extraction/contamination and re-charge has been provided to CPCB vide letter dated 31.10.2019.
2. In compliance of the order passed by the Hon'ble Tribunal on 11.09.2019 In the matter of OA 496/2016 "News Item Published in "Hindustan Times" dated 19.06.2015 titled "Dirty flows your drinking water" authored by Ritam Halder", a report on status of implementation and action plan for rain water harvesting in MP has already been submitted to CPCB on 30.07.2020 for onward submission to Hon'ble NGT.

l. Air pollution including noise pollution.

1. Under Central Pollution Control Board funded scheme NAMP (National Ambient Air Monitoring Programme), M.P. Pollution control Board carries out the **Ambient Air Quality monitoring**, at **40 locations of 15 prominent cities** and of the State. Monitoring is carried out in Industrial, Residential & Commercial areas as per CPCB Guidelines on 24 hours basis, twice a week for atleast 108 days of year. The city wise ambient air quality monitoring station are as under:-

S.N	Name of city	Number of Stations
1	Bhopal	06
2	Ujjain	04
3	Dewas	03
4	Singrauli	03
5	Indore	03
6	Gwalior	03
7	Satna	02
8	Jabalpur	02
9	Sagar	02
10	Pithampur	02
11	Chhindwara	02
12	Katni	02
13	Shahdol	02
14	Nagda	03
15	Mandideep	01
	Total	40

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2. The mobile app of MPPCB "**Env Alert**" for real time AQI information to common citizens is working successfully. It also enables the citizens to make environment related complaints directly from their location.
3. MPPCB is also monitoring the Ambient air quality in all 52 district head quarter. The AQI is calculated & uploaded on Board's website for public awareness, results for the last quarter July to September 2020 is enclosed as **Annexure 10**.
4. MPPCB also carries out the **noise monitoring** through its 16 regional offices. The monitoring results are communicated to the respective District Collectors for necessary action. The district administration & Police department are empowered to take action regarding the noise pollution under **Noise Pollution** (Regulation & Control) Rules 2000.
5. The action plan for control of Noise pollution is already in place in the State and has been submitted to Central Pollution Control Board Delhi. The State Police Department has been given approval for the purchase of 1050 Sound Level Meters with printers for further strengthening the monitoring & implementation framework. 50 Sound Level Meters with printers have been procured in distributed in all districts during the last quarter.

m. Illegal sand mining.

The information regarding polluted industrial clusters in the State has been provided in point no. A(f)

n. Rejuvenation of water bodies.

1. As reported earlier, the information pertaining to rejuvenation of water bodies was sent to CPCB vide letter dated 31.10.2019.
2. In the matter of OA 325/2015 "Lt. Col. Sarvdaman Singh Oberoi vs Union of India & ors", orders were passed by Hon'ble NGT on 01.06.2020 (para 6 and 7) and on 10.05.2019, 25.02.2020 and 01.06.2020 (para 13). Accordingly the report of the State Government regarding Rain Water Harvesting structures/ ground water recharge/ polluted ponds and lakes etc in various districts of MP has also been submitted vide letter dated 05.10.2020 to CPCB for onward submission to Hon'ble NGT.

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D. Directions passed in para 13 of order dated 07.01.2020 for providing information regarding Solid waste, Sewage and other environmental issues in CPCB's format for review meetings with Chief Secretaries of States.

As per the directions of the Hon'ble Tribunal, the revised format was sent by CPCB vide E-mail dated 24.01.2020 and the required information was sent to CPCB vide letter no. 61 dated 20.02.2020.

The Chief Secretary of Madhya Pradesh also appeared before the Hon'ble Tribunal on 25.02.2020 with the latest quarterly report and the information as per the updated format sent by CPCB.

Further, the latest quarterly information will be sent to CPCB and a copy of this report is also being furnished to CPCB.

E. Directions passed in order dated 25.02.2020 :-

Necessary measures are being taken as per the instruction of the Chief Secretary and a suitable mechanism is being developed in the line department of UADD. As reported herein before at para a-1 (15) "model tender" initiative has been taken for procurement of plants & equipments for SWM & sewage treatment, commencement of disposal works for legacy waste, bio remediation of nallas and commencement of STPs.

Hon'ble Tribunal may kindly be pleased to take the Quarterly Report for July to September 2020 prepared in compliance of the directions of the Hon'ble Tribunal on record.

Date :- 6/11/2020

Place:-Bhopal

Submitted by:-
State of Madhya Pradesh



Through
Malay Shrivastava
Additional Chief Secretary,
Environment Department
Mobile: 9424599400,

संचालनालय, नगरीय प्रशासन एवं विकास,
मध्य प्रदेश शासन,
पालिका भवन, शिवाजी नगर, भोपाल, मध्य प्रदेश,
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897

S.No./2020/14091
To,

Date: 21/09/2020

Shri. Binay K. Jha,
Director – Swachh Bharat Mission (U),
Ministry of Housing and Urban Affairs,
Nirman Bhawan,
New Delhi – 110011
India

Subject: New Integrated MIS Portal is not stabilized

I would like to congratulate you for successful implementation of four Swachh Survekshan and truly envisioning a holistic and comprehensive action plan for Swachh Survekshan 2021 (SS2021).

Madhya Pradesh has been able to make significant stride and achieve various milestones over the last few years and is in the process of becoming of setting benchmarks for sanitation and hygiene. These achievements would not have been possible without your continuous support at every step.

This year, we are proactively following up and tracking our ULBs to ensure all ULB submit their MIS for all the requested months within the stipulated time frame. This is evident as all 378 ULBs are in process of submitting their MIS for the month of July 2020 and August 2020.

However, our ULBs are not able to update the MIS information on the new integrated MIS portal as the portal is not stable and are facing multiple technical issues as mentioned below:

A. ULB Level Issues

1. Dashboard:

- Information updated by ULBs in the City Profile tab and monthly MIS tab does not percolate on the dashboard of the ULB.

2. Processing Plants:

- For few ULBs additional processing plants are visible on the tab which are not updated by the ULBs

3. Monthly Progress List:

- Monthly MIS portal does not have an option to delete/edit any specific information, hence in case of any error ULBs are required flush the entire monthly MIS data.

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- ii. "Segregation & Processing" tab shows quantity of waste as unprocessed waste even if the ULB has processed the waste and the quantity of processed waste is updated in the "Sales & Transfer" tab
- iii. "Progress Report" section is showing misleading data against many questions which does not match with the information updated by the ULBs in the respective sections.
- iv. Portal by default considers the plant with processing capacity of <5TPD as "Decentralized Plant". Hence in case ULB has a centralized processing plant of <5TPD, they are forced to select decentralized plant while distributing the waste in "Generation, Collection & Distribution" tab.
- v. Sanitation section of "Generation, Collection & Distribution" tab has only 2 options i.e. FSTP or STP with Co Treatment and Water Bodies. Request is to add a third option "Currently Not Processing".
- vi. For few ULBs having waste to energy plant, the total MW of energy which is reflected on "Sales & Transfer" tab is twice amount of energy entered in "Segregation & Processing" tab.

B. State Level Issues

1. Dashboard:

- i. Consolidated data of ULBs is not reflecting in the State Dashboard and there is data mismatch.

2. Monthly Progress List:

- i. Few ULBs have started/completed updating MIS for the month of July 2020 and Aug 2020, but during State login name of these ULBs are not visible.
- ii. The tab does not provide the current progress status of the ULBs on the State portal.
- iii. The data in "Monthly Progress Report" of a ULB does not match with that updated by the ULBs against those question in their monthly MIS section
- iv. Portal does not provide an excel option to download the MIS data of all 378 ULBs of the state, which is important to monitor and track the data updated by ULBs at State level.

3 Cont.....

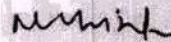
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-3-

Considering importance of Integrated MIS and its repercussion on ULB's SS2021 Ranking, we would like to bring to your notice the above discrepancies. Our ULBs have always been enthusiastic and have proactively participated across all Swachh Survekshan related components. The above issues are resulting in demotivation for the ULBs and are resulting in multiple attempts to enter data for the complete MIS, even for making a small edit to the data points. The State has always been on the forefront of SBM Success story and we are keen to improve our national standing during SS2021 and thus would request your kind intervention.

We would like to once again thank you, for your guidance and support at every step.

Regards,



(Nikunj Kumar Shrivastava)

Commissioner

Directorate of Urban Administration & Development,
Government of Madhya Pradesh
Bhopal

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संचालनालय, नगरीय प्रशासन एवं विकास, म.प्र., भोपाल
Directorate, Urban Administration & Development, M.P., Bhopal

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Shivaji Nagar, Bhopal - 462016
Tel. 0755-2558796, 2675337
Email:- neeleshdubey@mpurban.gov.in
Website: www.mnurhan.mp.in

S. No.: SBM/2020/15935

Date: 15/10/2020

900

To,

Shri. Binay K. Jha,
Director - Swachh Bharat Mission (U),
Ministry of Housing and Urban Affairs,
Nirman Bhawan,
New Delhi - 110011
India

Sub.: New Integrated MIS Portal is not stabilized

Ref.: Letter No 2020/14091 - New Integrated MIS Portal is not stabilized dated 21 Sep 2020

With reference to the D.O. No. 2020/1409 dated 21st Sep 2020, we have bring to your notice around 8 ULB level challenges/issues and 5 state level challenges/issues with new integrated MIS portal. We request your kind intervention for getting resolution for the below mentioned pending 6 ULB level issues and 3 state level.

A. ULB Level Issues

1. Dashboard:

- Information updated by ULBs in the City Profile tab and monthly MIS tab does not percolate on the dashboard of the ULB.

2. Processing and Disposal:

- GFC Star Rating has a provision for Simple Landfill for ULBs with <50,000 population and SS2021 toolkit also mentions about the same. However MIS portal does not have any such options for ULBs to update.

3. Monthly Progress List:

- Monthly MIS portal does not have an option to delete/edit any specific information, hence in case of any error ULBs are required flush the entire monthly MIS data.
- "Progress Report" section is showing misleading data against many questions which does not match with the information updated by the ULBs in the respective sections.
- Portal by default considers the plant with processing capacity of <5TPD as "Decentralized Plant". Hence in case ULB has a centralized processing plant of <5TPD, they are forced to select decentralized plant while distributing the waste in "Generation, Collection & Distribution" tab.
- Sanitation section of Generation, Collection & Distribution" tab has only 2 options i.e. FSTP or STP with Co Treatment and Water Bodies. Request is to add a third option "Currently Processing using DRB" which will be applicable for ODF/ODF+ ULBs.

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B. State Level Issues

1. Dashboard:

- i. Consolidated data of ULBs is not reflecting in the State Dashboard and there is data mismatch.

2. Monthly Progress List:

- i. The data in "Monthly Progress Report" of a ULB does not match with that updated by the ULBs against those question in their monthly MIS section
- ii. Portal does not provide an excel option to download the MIS data of all 378 ULBs of the state, which is important to monitor and track the data updated by ULBs at State level.

Considering importance of Integrated MIS and its repercussion on ULB's SS2021 Ranking and GFC Star Rating certification, we would like to bring to your notice the above discrepancies. Considering we have only two month left for application of GFC Star Rating certification and two and half month for SS2021, the above issues are resulting in demotivation for the ULBs and State as we are not able to assess the information updated on portal.

The State has always been on the forefront of SBM Success story and we are keen to improve our national standing during SS2021 and thus would request your kind intervention.

We would like to once again thank you, for your guidance and support at every step.

Regards,

(Neelesh Dubey)

Dy. Mission Director, SBM (U)-MP
Directorate of Urban Administration & Development,
M.P., Bhopal

DO. No.: SBM/2020/15996

Date: 15/10/2020

Copy to:-

1. PA to Commissioner, UADD, Bhopal.
2. PA to Mission Director (SBM), UADD, Bhopal.

Dy. Mission Director, SBM (U)-MP
Directorate of Urban Administration & Development,
M.P., Bhopal

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Annexure-1

1. Plastic Waste Co-processed in the cement Kilns of the State April 2020 to Sep-2020:

S. No.	Name of Cement Industry	Target for 2020-21 (MT)	Plastic Waste Co-processed (MT)
1	ACC Ltd, Kaymore, Katni	15000	4000
2	Vikram cement, Khore, Neemuch	2500	1223
3	Maihar cement, Maihar, Satna	200	26
4	J P Rewa Cement	220	108
5	Birla Corporation, Satna	2000	215
6	KJS Cement, Maihar, Satna	110	12
7	Prism Jhonson cement, Satna	65	27
8	Diamond cement, Narsingarh, Damoh	210	52
9	Bela Cement Works, Rewa	300	33
10	Sidhi Cement Works, Sidhi	320	11
11	Bhilai Jaypee Cement, Satna	125	0
12	Reliance cement, Maihar Distt Satna	100	16
13	Ultratech cement, Dhar Plant	25000	16314
	Total	46150	22036

2. Plastic Waste used for Road Construction during April 2020 to Sep-2020:

(A) Pradhan Mantri Gramin Sadak Yojna (PMGSY):

- Length of Road: 190.351 Km
- Plastic Waste Used: 85.6579MT

(B) MP Road Connectivity Project (MPRCP):

- Length of Road: 76.46 Km
- Plastic Waste Used: 26.7613MT

(C) Total plastic Waste Utilised: 112.4252MT for making 266.811 Km Road.

3. Awareness programs/Raid/Seizes & Penalty Imposed April 2020 to Sep-2020:

Month	Awareness Programs (No)	Raids conducted (No)	Plastic Seized (MT)	Penalty Imposed (Rs in Lakh)
April, 20	0	0	0	0
May, 20	21	13	0.027	0.02
June, 20	8	13	0.045	0.012
July, 20	61	56	0.2265	0.502
Aug, 20	24	112	0.24485	0.678
Sep, 20	135	594	0.4192	0.686
Total	249	788	0.96255	1.898

**Format for State wise review of compliance to Hon'ble NGT Directions for
Control of River Pollution (July- September 2020)**

1. Name of State/ UT

: Madhya Pradesh

2. No of identified Polluted River Stretches P-I to P-V

: 22 Rivers

3. Water Quality

1	Chambal	At 1 K.M. d/S of Juna Nagda	BOD (mg/l)	Min	3.0
				Max	34.0
			Fecal Coliform (MPN/100ml)	Min	920
		At Tal (Rajgarh)	BOD (mg/l)	Max	14000
				Min	2.0
			Fecal Coliform (MPN/100ml)	Max	6.0
2	Khan	At Kabit Khedi , Indore	BOD (mg/l)	Min	3.6
				Max	120
			Fecal Coliform (MPN/100ml)	Min	12
		At Shakkar Khedi	BOD (mg/l)	Max	22
				Min	210
			Fecal Coliform (MPN/100ml)	Max	920
3	Kshipra	At 1 K/M. d/s of Triveni Sangam, Ujjain	BOD (mg/l)	Min	10
				Max	15
			Fecal Coliform (MPN/100ml)	Min	140
			BOD (mg/l)	Max	900
				Min	3.6
			Fecal Coliform (MPN/100ml)	Max	5.0
4	Betwa	At D/S Nayapura, Mandideep	BOD (mg/l)	Min	24
				Max	430
			Fecal Coliform (MPN/100ml)	Min	--
		At Charantirthghat.	BOD (mg/l)	Max	-
				Min	-
			Fecal Coliform (MPN/100ml)	Min	1.9
5	Sone	At Bhaturaghat 200 mtrs. Down Stream of OPM	BOD (mg/l)	Max	2.2
				Min	<1.8
			Fecal Coliform (MPN/100ml)	Min	<1.8
			BOD (mg/l)	Max	<1.8
				Min	0.9
			Fecal Coliform (MPN/100ml)	Max	1.8
6	Tapti	Nepanagar 100 M. D/S after Mixing Pandhar Nallah	BOD (mg/l)	Min	<1.8
				Max	<1.8
			Fecal Coliform (MPN/100ml)	Min	0.9
		At Pipalghat, Burhanpur	BOD (mg/l)	Max	1.4
				Min	1.8
			Fecal Coliform (MPN/100ml)	Max	3.6
7	Gohad	At Gohad dam	BOD (mg/l)	Min	1.3
				Max	2.4
			Fecal Coliform (MPN/100ml)	Min	22
			BOD (mg/l)	Max	22
				Min	1.8
			Fecal Coliform (MPN/100ml)	Max	2.2
8	Chamla	At Badnagar	BOD (mg/l)	Min	4
				Max	6
			Fecal Coliform (MPN/100ml)	Min	1.8
			BOD (mg/l)	Max	2.0
				Min	2
			Fecal Coliform (MPN/100ml)	Max	4
9	Chopan	At U/S Vijaypur	BOD (mg/l)	Min	1.4
				Max	1.8
			Fecal Coliform (MPN/100ml)	Min	2
			BOD (mg/l)	Max	2
				Min	2
			Fecal Coliform (MPN/100ml)	Max	2

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		At D/S Vijaypur	BOD (mg/l)	Min	1.6
				Max	1.9
			Fecal Coliform (MPN/100ml)	Min	2
				Max	2
10	Kalisot	At Mandideep	BOD (mg/l)	Min	-
				Max	-
			Fecal Coliform (MPN/100ml)	Min	-
				Max	-
11	Kolar	Suraj Nagar to Shirdipuram	BOD (mg/l)	Min	-
				Max	-
			Fecal Coliform (MPN/100ml)	Min	-
				Max	-
12	Kanhan	In Chhindwada district boundary	BOD (mg/l)	Min	0.6
				Max	1.8
			Fecal Coliform (MPN/100ml)	Min	3
				Max	15
13	Bichiya	At Rewa	BOD (mg/l)	Min	2.5
				Max	3.0
			Fecal Coliform (MPN/100ml)	Min	8.2
				Max	20
14	Katni	At Katni	BOD (mg/l)	Min	0.6
				Max	1.5
			Fecal Coliform (MPN/100ml)	Min	1.8
				Max	1.8
15	Kunda	At Khargone	BOD (mg/l)	Min	0.8
				Max	1.7
			Fecal Coliform (MPN/100ml)	Min	1.8
				Max	1.8
16	Maleni	At Jaora	BOD (mg/l)	Min	2.0
				Max	2.6
			Fecal Coliform (MPN/100ml)	Min	1.8
				Max	10
17	Mandakini	At Ramghat Chitrakut.	BOD (mg/l)	Min	1.8
				Max	2.9
			Total Coliform (MPN/100ml)	Min	40
				Max	170
18	Newaj	At Shujalpur	BOD (mg/l)	Min	1.6
				Max	2.2
			Fecal Coliform (MPN/100ml)	Min	3.6
				Max	8.3
19	Parvati	At u/s Pilukhedi	BOD (mg/l)	Min	1.8 July
				Max	2.0
			Fecal Coliform (MPN/100ml)	Min	1
				Max	2
		At d/s Pilukhedi	BOD (mg/l)	Min	1.9 July
				Max	2.0
			Fecal Coliform (MPN/100ml)	Min	2
				Max	3
20	Simrar	At Katni	BOD (mg/l)	Min	0.5
				Max	1.5
			Fecal Coliform (MPN/100ml)	Min	1.8
				Max	1.8
21	Tons	At Chakghat	BOD (mg/l)	Min	0.7
				Max	2.0
			Fecal Coliform (MPN/100ml)	Min	1.8
				Max	2
22	Vainganga	Chhapara near road bridge after mixing Moti & Chamaria Nala	BOD (mg/l)	Min	0.8
				Max	1.9
			Fecal Coliform (MPN/100ml)	Min	1.8
				Max	13

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A. Polluted River Stretch (Range in Year 2020)

In absence of FC, TC may be given

B. Has the State identified all pollution contributing drains : Yes/ No

If yes, please provide details in table 1

4. Action plan addressing the gaps

A. Gap assessment in sewage treatment completed : Yes

If yes, please provide details in table 2

B. Gap assessment for industrial pollution completed : Yes/ No

If yes, please provide details in table 3

C. Solid waste management addressed : Yes/ No

If yes, please provide details in table 4

D. Other Wastes : Yes/ No

If yes, please provide details in table 5

5. Measures taken for

A. Control of Illegal Ground Water Abstraction : Yes/ No

B. River catchment/ Basin Management : Yes/ No

C. Flood Plain Zone Protection : Yes/ No

D. E Flow maintenance & Watershed Management : Yes/ No

E. Ground water recharge/ Rain water harvesting : Yes/ No

F. Setting up of Biodiversity Parks, Greenery/ plantation along the banks of river stretch : Yes/ No

G. Removal of encroachments : Yes/ No

6. Progress in line with target dates of March 2021 : Yes/ No

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Table 1: Details of drains contributing to pollution in polluted river stretch

River Stretch:		Priority: I			
1.Khan at Indore Kabithkedi to Triveni Sangam (72 Km)					
	Drain	Type Domestic/ industrial/ mixed	Quantity (MLD)	BOD (mg/l) Max	FC (MPN/100ml) Max
1	Saraswati River	Domestic	49		
2	Piliya khal Nallah		14		
3	Palasiya nallah		9		
4	Azad Nagar Nallah		35		
5	Tulsi Nagar Talawali Chanda Nallah		3		
6	Khajrana Bhamori Nallah		12		
7	Shakkar Khedi Nallah		4		
River Stretch: 2.Chambal - (Nagda to Tal (16 Km)		Priority: I			
1	Juna Nagda	Domestic	8.0	-	-
2	M/S Grasim Industries Nagda	Industrial Mixed	18.5 MLD	-	-
3River Stretch: Kshipra Triveni to Siddhwat Ujjain (10 Km)		Priority: I			
1	Sadaval STP outlet	Domestic	-	22	-
4.River Stretch: Betwa Mandideep to Vidisha		Priority: II			
1	Piliya Nalla Vidisha Domestic sewage drains	Domestic	9.50	-	-
2	Sewage Nalla of Vidisha city at down stream of Vidisha near Charantirth	Domestic	0.5	-	-
5.River Stretch: Sone ,Bhatraghat 200 m. Down Stream of OPM		Priority: III * Less then 3 BOD			
Not Applicable		-	-	-	-
6.River Stretch: Kolar Suraj Nagar to Shirdipuram (Kaliyasot)		Priority: IV Included in Betwa river			
7.River Stretch: Gohad, At Gohad dam		-	Priority: IV	* Less then 3 BOD	Not Required
8.River Stretch: Tapti , Nepanagar to Burhanpur		Priority: IV			
1	Masak Nallah	Domestic	2	-	-
2	Pandhar Nallah	Domestic	1.5	-	-
3	Jaweni Nallah	Domestic	2.5	-	-
4	Nagjhiri	Domestic	0.5	-	-
5	Ganda Nallah	Domestic	1.0	-	-
6	Rajghat Nallah	Domestic	0.5	-	-
7	Rajpura Nallah	Domestic	1.0	-	-
8	Kadvissa Nallah	Domestic	2.5	-	-
9	Pandrol Nallah	Domestic	3.0	-	-
9.River Stretch: Kaliyasot , At Mandideep		Priority: V			
1	Shahpura lake spill outlet before Confluence with River Kaliyasot	Domestic	9.50	14	-
2	Nalla No.1 Amrawad road bridge before confluence with River Kaliyasot, Mandideep	Domestic	0.5	-	-
3	Nalla No.2 Behind M/s Makson	Domestic	0.5	-	-

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	Healthcare before confluence with River Kaliyasot, Mandideep				
4	Nalla No.3 Behind Village - Satlapur before confluence with River Kaliyasot, Mandideep	Domestic	0.5	-	-
5	Misrod Nalla at Deepdi Village road bridge before confluence with River Kaliyasot, Mandideep.	Domestic	0.5	-	-
6	Patel Nagar Domestic Sewage before confluence with River Kaliyasot, Mandideep.	Domestic	0.4	-	-
7	Mandheri Village Domestic Sewage before confluence with River Kaliyasot, Mandideep.	Domestic	0.5	-	-
8	Nayapura Domestic Sewage drain before confluence with River Kaliyasot, Mandideep.	Domestic	0.5	-	-
9	Nalla from Rahul Nagar Behind Satlapur Industrial Area, Mandideep.	Domestic	0.10	-	-
10	River Kaliyasot before Bhojpur (Carrying waste water from part of Bhopal City), Mandideep.	Domestic	100	-	-
10.River Stretch: Bichia, At Rewa		Priority: V	* Less then 3 BOD		
11.River Stretch: Katni, At Katni		Priority: V	* Less then 3 BOD		
12.River Stretch: Kunda, At Khargone		Priority: V			
1	Ondal Nallah	Domestic	1.5	-	-
2	Imlipura Nallah	Domestic	0.8	-	-
3	Kaladeval Nallah	Domestic	0.8	-	-
4	Ganesh Mandir Nallah	Domestic	0.7	-	-
5	Bawdi Bustand	Domestic	1.0	-	-
6	Anand Nagar	Domestic	1.0	-	-
13.River Stretch: Maleni, At Jaora		Priority: V	* Less then 3 BOD		
	Piliya khal Nalla Jaora	Domestic	-	40	-
14.River Stretch: Mandakini, At Ramghat Chitrakut		Priority: V			
1	Paiswani Nalla	Domestic	-	Dry	-
2	Vaidehi Nalla -	Domestic	-	75	-
3	Amod van Nalla	Domestic	-	Dye	-
15.River Stretch: Newaj, Shujalpur		Priority: V	* Less then 3 BOD		
16.River Stretch: Simrar, At Katni		Priority:	* Less then 3 BOD		
17.River Stretch: Tons, Chakghat		Priority:	* Less then 3 BOD		
18.River Stretch: Wain-ganga, Chhapara near road bridge after mixing Moti & Chamaria Nala		Priority:	* Less then 3 BOD		
1	Nalla Water	Domestic	0.5	39	-
19.River Stretch: Chamla, Badnagar		Priority: V	* Less then 3 BOD		
1	Shivghat Badnagar	Domestic	-	80	-
20.River Stretch: Parvati, At Pilukhedi		Priority:	* Less then 3 BOD		
21.River Stretch: Chopan, At Vijaypur		Priority:	* Less then 3 BOD		
22.River Stretch: Kanhan, Chhindwada district		Priority: V	Less then 3 BOD		

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Table 2: Details for sewage management (in MLD) *

Generated	Processed/ Treated	Gap
2183.65 MLD in 2020	684.32	1499.33

Table 3: Details for industrial effluent management (in MLD)

Generated/ Discharge	Processed/ Treated	Gap
M/S Grasim Industries Ltd. Nagda 18.5 MLD	Treated effluent of Grasim Industries Ltd. In Chambal River	ZLD Proposed being executed Time Jan.2021.

Table 4: Details for MSW (in TPD) *

Generated	Processed/ Treated	Gap
7980	6431/762	787

Table 5: Details for other wastes (in TPD)*

Type of Waste	Generated	Processed/ Treated	Gap
BMW	15.8 TPD	14.5 TPD	1.3 TPD
HW (Industrial)	249760.27 MT/Yr	249760.27 MT/Yr	Nil
Plastic Waste	198.00 TPD	197.00 TPD	1.0 TPD
E Waste	1.73 lac MT/Yr as per inventorisation done in year 2015	534.43 MT/yr in MP	E-waste is collected by 1120 EPRAs who are collecting E-waste through 270 numbers of collection centres and are directly submitting the returns to CPCB. Since there is no restriction on the interstate transfer of E waste, the information on quantity of the E waste collected by the EPRAs and transferred to other States for disposal / recycling etc is not available.
C& D waste	Generation of C & D waste in ULBs is dependent on the type of construction activities undertaken there. It is a dynamic process hence quantification is difficult.	338 ULBs have dedicated vehicles for collection and transportation of C&D waste. 318 ULBs have dedicated area earmarked to keep C&D waste. Most of the ULBs started reusing C&D waste for filling of low lying areas & road work. One ULB Indore has installed C&D waste processing plant of 100 TPD.	

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Annexure-A

22 Polluted River Stretches –STP Status 2020

SN	Polluted River Stretches	Effluent generation in MLD	Existing treatment in MLD	Gap	Proposed treatment in MLD	Time line	No. of drains (nalla) meeting Stretches	Agency	STP Present Status
1	Priority-1 River Khan at Indore from Nimboli tank to Triveni Sangam, Ujjain (72 Km)	Sewage – 350 MLD	3 STPs - 335.0 MLD	15 MLD	05 STPs – 67 MLD	Dec. 2020	10 Nallas (Khanjarana, Piliyakhal, Palasia, Azad nagar, Tulsi nagar, Narvar, Bhovrasala, Arvindo College, Shakkar khedi & Katkia)	Municipal Corporation, Indore	04 STP under construction. • Radha swami – 6MLD- 86% • Naharbandara- 11 MLD- 86% • Azad nagar-35 MLD- 82% • Hukumkhedi – 7 MLD- 92% 01 STP completed • Pratik setu- 08 MLD.
2	River Kshipra at Ujjain from Triveni to Siddhvat at Ujjain (10 Km)	Industrial – 1.45 MLD	01 CETP – 4.0 MLD	-	01 STP – 10 MLD (Smart city)	Dec. 2020		-As above-	01-under construction • Harsidhi-10 MLD- 82%
					Not required	NA	11 Nallas (Nanakheda, Manchaman, Hanuman naka, Gaughat, Begun bag, Walniki dham, Rimmkreshwat, Hanalwadi, Somvara, Indra Nagar Ayurvedic College & Sidhvat)	MC, Ujjain	Under construction at Sursa village, 62%

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3	River Chambal at Nagda from Nagda to Rajgarh (16 Km)	Sewage – 8.0 MLD	Nil	-	01 STP - 16.0 MLD	March 2021	1 Nalla (Juma nagda)	MC , Nagda	01 Not Sanctioned (In-situ Bio Remediation is proposed)
		Industrial - 11.5 MLD	Grasim Industry (SFD) Nagda (ETP up-gradation required for ZLD)		11.5 MLD effluent to be made ZLD	Jan. 2021		M/s. Grasim Industries , (SFD), Nagda	Under construction & ZLD upto Jan 2021
4	Priority-II River Betwa from Mandideep to Vidisha (51 Km)	Mandideep							
		Sewage – 2.5 MLD	Nil	-	02 STPs – 3.0 MLD	Dec. 2021	4 Nallas (Patel nagar, AK VN, Nayapura & Rahul nagar.)	MC Mandideep	01 Not Sanctioned (In-situ Bio Remediation is proposed)
		Bhopal							
		Sewage – 80 MLD	03 STPs – 26.12 MLD	53.88 MLD	04 STPs – 66.5 MLD	Dec. 2021	1 Nalla (Kaliasote)	MC , Bhopal	04 under construction • Bansal hospital- 9.5 MLD-10% • Charimili- 4.5 MLD- 72% work is completed. • Sunkhedhi - 32 MLD- 82 % • Misrod -20.5 MLD- 10%
		Vidisha							
		Sewage – 22.25 MLD	01 STP – 7.2 MLD (NRCP)	15.05 MLD	01 STP – 22.25 MLD	Dec. 2020	2 Nallas (Pilla and Charanteerth)	MC, Vidisha	01 under construction Jatrappura (Vidisha)-22.25

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5	Priority-III River Some at Bhatura ghat at 200 m. Down Stream of OPM (Along Bhatura ghat)	River water quality is meeting the desirable levels. No sewage is being discharged in the river. OPM Industry at Amla has installed ETP and zero discharge from premises is maintained. The industries are being closely monitored for any discharges in the river.				5 Nallas (Ghattan, Nargadha, Tanki, Galbuda and Baigha)		MLD-92%
6	Priority-IV River Kaliyasot (Kolar) from Suraj Nagar to Shirdipuram (8 Km)	Action plan is included in Betwa River Action plan						Under construction
7	River Tapi from Napanagar to Burhanpur (28 Km)		Sewage - 11 MLD	STP 21 MLD	Dec. 2020	9 Nallas (Masak, Pandhar, Jawer, Nagihiri, Gandha, Rajghar, Rajpura, Kadivissa and Pandrol)	MC Burhanpur	01 under construction, - 21 MLD-92% 01 STP completed-04 MLD
8	River Gohad at Gohad dam (Along Gohad dam)		Dam water quality is meeting the desirable levels	The sewage/industrial effluent is not meeting the river at the Gohad Dam				
9	Priority-V River Bichia at Rewa (Along Rewa)	River water quality is meeting the desirable levels		08 STPs 37 MLD	Dec. 2021	4 Nallas (Bicchiya, Rani Talab, Akharaghat, and Kuthuliya)	MC Rewa	01 STP completed 01 STP under construction at Vivekanand nagar - 6.5MLD - 30% 06 STPs-1 and disputes.
10	River Katni at Katni (Along Katni)	River water quality is meeting the desirable levels		03 STP 24.5 MLD	Dec. 2021	7 Nallas (Sagar pul, Gater ghat, Mohan ghat, Misoria ghat, Chaighara, Dharnlok hospital and Juhla bypass)	MC Katni	- Under Construction, - Madhav nagar- 7.5 MLD-27% - Katay Ghat - 06 MLD-30% - Kuthla Ghat - 11 MLD-17%

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11	River K unda at Khargone(Along Khargone)	River water quality is meeting the desirable levels	01 STP 17.6 MLD	Dec. 2021	6 Nallas (Ondal, Implipura, Kaladeval, Ganesh mandir, Bavadi bus stand & Anand Nagar Dalki)	MC Khargone	01 under construction - 17.6 MLD- 92%
12	River Maleni at Jaora (Along Jaora)	River water quality is sometimes not meeting the desirable levels	1 STP 05 MLD	Dec. 2021	1 Nalla (Piliya Khal)	MC Jaora	01 Not Sanctioned.
13	River Mandakini at Ramghat Chitrakut. (Along Ramghat)	River water quality is sometimes not meeting the desirable levels	1 STP 4.7 MLD	Dec. 2021	3 Nallas (Vaidehi, Arrodhyan and Paisuni)	MC Chitrako	01 under Construction- 4.7 MLD-92%
14	River Newaj at Shujalpur(Along Khargone)	River water quality is sometimes not meeting the desirable levels	1 STP 5.0 MLD	Dec. 2021	1 Nalla (Jamdhad)	MC Shujalpur	01 Not Sanctioned.
15	River Simrar at Katni(Along Katni)	River water quality is meeting the desirable levels	03 STP - 24.5 MLD	Dec. 2021	1 Nalla (Rahul Bagh)	MC Katni	03-under construction, same for Katni river.
16	River Tons at Chakehat(Along Chakehat)	River water quality is meeting the desirable levels	Not required, the dilution in the river is substantial and the town is very small.	3 Nalla (Khakha, Purani galla mandi and Nehru smarak degree collage)			Not Required
17	River Wainganga at Chhapara near road bridge after mixing Moti & Chamaria Nala(Along Chhapara)	River water quality is meeting the desirable levels	1 STP 2.5 MLD	Dec. 2021	2 Nallas (Moti & Chamariya)	MC Chhapara	01 not Sanctioned.
18	Kalisot at Mandideep (Along Samardha)	Action plan is included in Betwa River action plan					STPs Under construction
19	River Chamla at Badnagar(Along Chamla dam)	River water quality is meeting the desirable levels & The sewage/industrial effluent is not meeting the river at the designated stretch					Not Required

20	River Parvati at Pilukheddi Along Pilukheddi	River water quality is meeting the desirable levels. No sewage is being discharged in the river. Industries at Industrial area Pilukheddi have been provided ETPs and zero discharge from premises is maintained. The industries are being closely monitored for any discharges in the river.	1 Nalla (Industrial area)	Not Required
21	River Chopan at Vijaypur Along Vijaypur	River water quality is meeting the desirable levels. No sewage is being discharged in the river. Industries at Vijaypur, Guna have been provided ETPs and zero discharge from premises is maintained. The industries are being closely monitored for any discharges in the river.	1 Nalla (Ruthiya)	Not Required
22	River Kanhan at Chhindwada district boundary (Along Boregaon)	River water quality is meeting the desirable levels. No sewage is being discharged in the river. Industries at Industrial area Boregaon have been provided ETPs and zero discharge from premises is maintained. The industries are being closely monitored for any discharges in the river.	1 Nalla (Kavar pipla)	Not Required

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NAC Progress Report (July 2020 - September 2020) in NGT 606

Source group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Vehicle	1. Restriction on playing and phasing out of 15 years old commercial diesel driven vehicles	Related to Central Govt. policy matter.	Related to Central Govt. policy matter.	Related to Central Govt. policy matter.	Related to Central Govt. policy matter.	Related to Central Govt. policy matter.	Related to Central Govt. policy matter.
	2. Introduction of cleaner fuels (CNG/ LPG) for vehicles						
	A- LPG stations (Existing/ Proposed)	4	5	1/0	nil	—	1
	B- CNG stations (Existing/	2	24	3/0	3	15	Proposed-01

Annexure - 4

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Vehicle	3. Regular checking of vehicular emission and issue of pollution under Control Certificate (PUC)	Regular activity	Regular activity	Regular activity	Regular activity	Regular activity	Regular activity
	1) Mobile PUC	46	52	5	2	18	10
	2) Petrol Pumps :						
	A--Existing (in no.)	133	106	24	22	191	13
	B--PUC installed (in no.)	50	8	2	nil	6	19
	3) Service Stations :						
	A--Existing (in no.)	45	65	9	5	20	4
	B--PUC installed (in no.)	Nil (Other PUC 46)	5	2/0	3	19	0

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Vehicles	4. Good traffic management including re-direction of traffic movement to avoid.	Regular practice.	Regular practice.	Regular practice.	Regular practice.	Regular practice.
	5. Ban on registration of Diesel driven auto rickshaw/Tempo (no. of banned auto rickshaw/Tempo)	Completed.	Completed.	Completed.	Completed.	Completed.
	6. Promotion and operationalization of E-rickshaw	652 e-rickshaws	1090 e-rickshaw & 40 e-buses	250 e-rickshaws	27 e-rickshaws	1745 e-rickshaws
	7. Development of Multi-layer parking					
	A- Municipal Corporation	A - 03	A- 05 developed & 12 proposed.	A- 01	A- Not required in the city	A- 03
						03 e-rickshaws
						A- not required in the city

B- Mall	B- 01	B- 4	B- 01	B- NIL	B- 02	B- 0
8. Retrofitting of particulate filters in diesel driven vehicle	Policy matter	Policy matter	Policy matter	Policy matter	Policy matter	Policy matter
9. Checking of fuel adulteration	Regular activities.	Regular activities.	Regular activities.	Regular activities.	Regular activities.	Regular activities.
Checking done in year 2019-20 (in no.)	6	74	38	2		65
10. Monitoring on vehicle fitness	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities
11. Periodic calibration test of vehicular emission monitoring instrument	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities .

Vehicles

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Source group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Road Dust	1. Regular cleaning of road dust (mechanical sweepers)	5	20	4	1	2	1
	Water spraying on road through tankers.	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities
	2. Construction of pucca pavement along the roads:-						
	A-Major roads in km	1507 km	960	225 km	25 km+ 1.2 km (new)	79.6 km	14 kms
	B-Minor roads in km	4692 km	1280	1036.85 km	476.7 km + 7.17 km (new)	13.35 km	04 kms
	C- Pavement in km	23.95 km	1920	14.35 km	120 km+ 3.2km (new)	43 km	14 kms

C-1. Status of Improvement of Road Pavement (% of area paved in FY 2019-2020)	The roads of the city are already 100% paved	Information not provide by Ujjain Municipal Co-orporation	About 5%		5 kms paving done
3. Tree plantation along the roads					
A. Planted	18501	About 0.6 lakh trees planted.	About 1.84 lakh	About 10,000	About 800
B. Proposed	13869	0.1 lakh proposed	5000	10900	400
	About 155131 trees plantation	In 1130 gardens about	About 1,75,000 Trees plantation	About 20000 Trees plantation	About 20500 trees plantation. Proposed - 1000

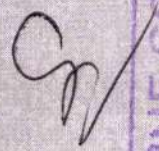
Road
Dust

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Road Dust	4. Development of green belt in open area, gardens, parks/ community places, schools & housing societies.	•05 New parks under AMRUT scheme.	60000 nos. of trees plantation done. In remaining open area, community places, schools & housing societies about 2.5 lakh	•More than 1.75 lacs tree were planted during SIMHASHTH A-2016.		•Parks at kali ghati shinde ki chhawani & DD Nagar developed.	•03 Parks- Chandra park, Gour park & Madhukar Shah park
	A. Status of greening (%) increase in green cover in FY 2019-20)	10%	2%	20	1-2 %	•Under the Smart city 3 park have been developed	
	5. Introduction of water fountain at major traffic intersection/ Golamber/ circle	17	26	24	4	22	5

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Source group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Construction Activities	1. Covering of construction site	Issued order for covering of construction sites	Issued order for covering of construction sites	Issued order for covering of construction sites	Issued order for covering of construction sites	Issued order for covering of construction sites	Issued order for covering of construction sites
	2. Transportation of construction materials like sand soil, stone chips etc. in covered system	Issued order for covering of transport material	Issued order for covering of transport material.	Issued order for covering of transport material.	Issued order for covering of transport material.	Issued order for covering of transport material.	Issued order for covering of transport material.



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Construction Activities	(A.) Status of C&D waste management facility/ % of processed waste offtake in FY 2019-2020	Yes, Partially	Yes	Yes, Partially	Yes, Partially	Yes, Partially	Yes; Partially
3. Restriction on storage of construction materials along the road		Issued order for storage of construction material.	Issued order for storage of construction material.	Issued order for storage of construction material.	Issued order for storage of construction material.	Issued order for storage of construction material.	Issued order for storage of construction material.



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Source group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Biomass and garbage burning	1. Restriction on open burning on municipal solid waste biomass Plastic horticulture waste etc.	Burning of biomass is prohibited.	Burning of biomass is prohibited.	Burning of biomass is prohibited.	Burning of biomass is prohibited.	Burning of biomass is prohibited.	Burning of biomass is prohibited.

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Biomass and garbage burning	2. Immediate lifting of solid Wastes generated from de-silting and cleaning of municipal drains for its disposal	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities	Regular activities.
	3. Transportation of municipal solid wastes construction materials and debris in covered system	Regular activities	Regular activities	Regular activities.	Regular activities	Regular activities	Regular activities

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Biomass and garbage burning	4. Ensuring promotion & use of cleaner fuel for commercial purposes like local Dhaba/ eateries and domestic use								
	A-Under Ujjawala Yojna LPG no.	93908	69140	26873	110575	122000	230616		
	B-CNG filling stations no.	2	24	3	3	15	Proposed-01		

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Source group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Industries	1. Ensuring installation and operation of air pollution control devices In Industries	27 nos. have installed adequate APCD.	34 rolling mills, 20 lead recycling unit and 101 small boilers have installed adequate APCD	29 nos. air polluting industries and all have installed adequate APCD.	Out of 19 industries 17 have installed bag filters remaining 01 has proposed for up gradation as bag filters in place of cyclone and 01 closed	08 nos. air polluting industries and all have installed adequate APCD.	2 Dal mills equipped with APCD as cyclone and bag filters.
	A. Status of no. of industries shifted to clean fuel (PNG/CNG)	NA	CNG/PNG-40	1 PNG	CNG-33	CNG-03	NA

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Industries	2. Ensuring emission standards in industries	Keeping constant vigil over emission of industries.	Keeping constant vigil over emission of industries.	Keeping constant vigil over emission of industries.	Keeping constant vigil over emission of industries.	Keeping constant vigil over emission of industries.
	3. Adoption of cleaner technology in brick kilns	No brick kiln is operated in municipal area.	No brick kiln is operated in municipal area.	No brick kiln is operated in municipal area.	No brick kiln is operated in municipal area.	No brick Kiln is operated in municipal area.
	4. Shifting of polluting Industries	At present not required.	At present Not required.	At present Not required.	At present Not required.	At present Not required.
	5. Ban on polluting	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

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Source group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Strengthening of AAQ Monitoring	1. Installation of CAAQMS	1	01 from MPPCB and 03 under CSR	1	1	2	1
	2. Source Apportionment study	MOU between MPPCB & ARAI Pune.	Proposal has been sent for Sanction to CPCB under EC fund.	Proposal has been sent for Sanction to CPCB under EC fund.	Proposal has been sent for Sanction to CPCB under EC fund.	MOU between MPPCB & IIT Kanpur.	Proposal has been sent for Sanction to CPCB under EC fund.

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Source group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Public Awareness	1. Issue of advisory to public for prevention and control of air pollution	Routine process	Routine process	Routine process	Routine process	Routine process	Routine process
	2. Involvement of school and other academic institution in awareness program	Regularly conducting program	Regularly conducting program	Regularly conducting program	Regularly conducting program	Regularly conducting program	Regularly conducting program

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Source Group	Action	Bhopal	Indore	Ujjain	Dewas	Gwalior	Sagar
Others	1. Compliance of guidelines on D.G. sets and action against violation	Routine regulatory process	Routine regulatory process	Routine regulatory process	Routine regulatory process	Routine regulatory process	Routine regulatory process
	2. Help line to oversee non compliances on aforesaid issues.	Board has developed "Env Alert" app	Board has developed "Env Alert" app	Board has developed "Env Alert" app	Board has developed "Env Alert" app	Board has developed "Env Alert" app	Board has developed "Env Alert" app

TRUE COPY

//कार्यवाही विवरण//

भोपाल, दिनांक 21 / 09 / 2020
कमांक एफ 12-83/2018/18-5- माननीय राष्ट्रीय हरित अधिकरण की प्रिंसिपल बैच नई-दिल्ली द्वारा प्रकरण कमांक ओए नंबर 681/2018 में दिनांक 08/10/2018 को पारित आदेश के अनुपालन में प्रदेश के नॉन अटेनमेन्ट सिटी (भोपाल, इंदौर, ग्वालियर, उज्जैन, देवास एवं सागर) तथा जबलपुर शहर जो कि 01 मिलियम प्लस सिटी होने के कारण जबलपुर शहर की परिवेशीय वायु गुणवत्ता में सुधार हेतु एक्शन प्लान का प्रस्तुतीकरण समिति के समक्ष किये जाने हेतु बैठक का आयोजन दिनांक 14/09/2020 को प्रमुख सचिव (पर्यावरण) की अध्यक्षता में कक्ष कमांक-103 प्रथम तल न्यू विंग वल्लभ भवन, मंत्रालय में सम्पन्न हुई। उपस्थिति पत्रक संलग्नक है। उक्त बैठक में निम्नलिखित समिति के सदस्य/अधिकारी उपस्थित हुये :-

1. श्री निकुंज श्रीवास्तव, आयुक्त, नगरीय प्रशासन एवं विकास विभाग, भोपाल।
2. श्री राकेश कुशरे, उप सचिव, मध्य प्रदेश शासन, पर्यावरण विभाग, मंत्रालय, भोपाल।
3. श्री ए.ए. मिश्रा, सदस्य सचिव, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल।
4. श्री संदीप भूरिया, डिप्टी कमिश्नर, ट्रांसपोर्ट विभाग, भोपाल।
5. श्री आर.सी. गोयल, उप संचालक, कृषि संचालनालय, भोपाल।
6. श्री अमृत अधिकारी, उप संचालक, उद्योग संचालनालय, भोपाल।
7. श्री पी.के. त्रिवेदी, डायरेक्टर, पर्यावरण, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल।
8. श्री जी. अम्बुलकर, मुख्य रसायनज्ञ, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल।
9. श्रीमति मयूरी श्रीरंग, कन्सलटेन्ट, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।

बैठक के प्रारम्भ में प्रमुख सचिव द्वारा सदस्यों को अवगत कराया गया कि मुख्य सचिव महोदय द्वारा भी प्रकरण कमांक 606/2018 में प्रदेश के नॉन अटेनमेन्ट शहरों (भोपाल, इंदौर, ग्वालियर, उज्जैन, देवास एवं सागर) की वायु गुणवत्ता सुधार हेतु बनाये एक्शन प्लान की समीक्षा की जाती है। अतः प्रकरण की गंभीरता को दृष्टिगत रखते हुए निर्धारित समयावधि के अन्दर कार्य को पूर्ण किया जाये। सदस्य सचिव मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा माननीय एनजीटी के आदेश के परिप्रेक्ष्य में सदस्यों को एक्शन प्लान पर की गई कार्यवाही व उद्देश्य की विस्तृत जानकारी से सदस्यों को अवगत कराया गया। बैठक में श्री पी.के. त्रिवेदी, डायरेक्टर (पर्यावरण) म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल द्वारा नॉन अटेनमेन्ट सिटी हेतु बनाये गये एक्शन प्लान के संबंध में प्रेजेन्टेशन प्रस्तुत किया गया व विशेष रूप से लंबित कार्य शीघ्र पूर्ण करने हेतु स्मरण कराया गया। बैठक में विस्तृत चर्चा उपरान्त लिये गये निर्णय निम्नानुसार है:-

1. नेशनल क्लीन एयर प्रोग्राम के तहत नॉन अटेनमेन्ट शहरों हेतु सीपीसीबी द्वारा गान्ट उपलब्ध कराई गयी है जिसमें भोपाल एवं ग्वालियर शहर हेतु बोर्ड द्वारा भोपाल व ग्वालियर नगर पालिक निगम को 2019-20 में प्रथम चरण कमशः राशि रु. 3.88 व रु. 4.26 करोड़ आवंटित की गई है व सीपीसीबी द्वारा वांछित यूटिलाइजेशन सर्टिफिकेट व प्रस्ताव अप्राप्त होने से द्वितीय चरण राशि आवंटित नहीं की जा सकी अतः शीघ्र बोर्ड में यूटिलाइजेशन सर्टिफिकेट प्रेषित करने हेतु कहा गया व प्रमुख सचिव महोदय द्वारा सुझाव दिया गया कि रोड डस्ट हेतु यथोचित आधुनिक व प्रभावी उपाय किए जाये व सड़को के किनारे पर सड़न वृक्षारोपण आधुनिक तकनीक वेब आधारित भी किया जाये व सागर व देवास सिटी में कम संख्या होने से प्राथमिकता से कार्यवाही की जाये। जिससे कि वर्षा ऋतु में पौधों की वृद्धि एवं सरवाईवल दर अधिक रहेगी।

(कार्यवाही आयुक्त, नगरीय प्रशासन एवं विकास विभाग)

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2. सी.एण्ड डी. वेस्ट के विधिवत निष्पादन हेतु इंदौर शहर हेतु स्थापित सी.एण्ड डी. प्लांट के अनुसार शीघ्र अन्य सिटी में कार्यवाही की जावे।

(कार्यवाही आयुक्त, नगरीय प्रशासन एवं विकास विभाग)

3. उपायुक्त, परिवहन द्वारा अवगत कराया गया कि बी.एस.04 वाहनों का पंजीयन वर्तमान में बंद कर दिया गया है। बी.एस. 06 वाहनों के पंजीयन वर्तमान में किए जा रहे हैं। 15 वर्ष से अधिक डीजल चलित कार्मशियल वाहनों पर शीघ्र प्रतिबंध लगाये जाये। जिससे वाहनों से होने वाले प्रदूषण में कमी लायी जा सकती है।

(कार्यवाही आयुक्त, परिवहन)

4. वाहनों में पी.यू.सी. जांच संबंधी उपकरण पेट्रोल पम्प एवं सर्विस स्टेशन पर अनिवार्य किया गया है। यह निर्णय लिया गया, पी.यू.सी. सेन्टर लगवाये जाने संबंधी कार्यवाही हेतु संबंधित क्षेत्रीय अधिकारी उनके क्षेत्र में होने वाली संभाग आयुक्त की अध्यक्षता में होने वाली बैठकों में जिला कलेक्टर, पेट्रोल/डीजल प्रदायकर्ता कम्पनी से कार्यवाही करने हेतु पहल करेंगे, साथ ही क्षेत्रीय अधिकारी एक संयुक्त बैठक आर.टी.ओ. एवं ऑयल कम्पनी के साथ पूर्व बैठक दिनांक 13.12.2019 में भी निर्देशित किया गया था परंतु प्रभावी कार्यवाही नहीं की गई अब अविलम्ब पी.यू.सी. सेन्टर की स्थापना की कार्यवाही सुनिश्चित करते हुये, बैठक का कार्यवाही विवरण एक माह में प्रेषित करेंगे व सभी पी.यू.सी. सेन्टर को परिवहन विभाग द्वारा विकसित किये गये सर्वर सिस्टम से कनेक्टिविटी सुनिश्चित करने हेतु भी प्रयास किये जाये, ताकि पी.यू.सी. की विश्वसनीयता बढ़े।

मुख्य सचिव, महोदय की अध्यक्षता में दिनांक 17/07/2020 को हुई बैठक में निर्णय लिया गया है कि प्रदेश में पेट्रोल पम्पों पर पी.यू.सी. की स्थापना विशेष अभियान में की जाये व शासन स्तर से संबंधित को स्मरण कराया जाये व आगामी बैठक में खाद्य एवं नागरिक आपूर्ति विभाग को भी विशेष आमंत्रित में उपस्थिति सुनिश्चित की जावे।

(कार्यवाही आयुक्त, परिवहन, समस्त क्षेत्रीय अधिकारी, आर.टी.ओ., खाद्य एवं नागरिक आपूर्ति विभाग व ऑयल कम्पनी)

5. ई-रिविजा संचालन की संख्या स्थिति सागर एवं देवास शहर में संतोषजनक नहीं है। अतः संबंधित क्षेत्रीय अधिकारी उनके क्षेत्र में होने वाली संभाग आयुक्त की अध्यक्षता में होने वाली बैठकों में पहल करेंगे व कार्यवाही सुनिश्चित करेंगे।
- (कार्यवाही आयुक्त, नगरीय प्रशासन एवं विकास विभाग, संबंधित क्षेत्रीय अधिकारी व आर.टी.ओ.)
6. सड़कों की इस्ट नियंत्रण हेतु सफाई के दौरान आधुनिक तकनीकी उपयोग किए जाने की आवश्यकता प्रतिपादित की गई। जिससे मैनुअल सफाई के दौरान भी इस्ट प्रदूषण पर नियंत्रण हो सके। भोपाल में ए.व्यू.आई. में बढ़ोत्तरी होने वायु प्रदूषण व्याप्त होने की शिकायतें मीडिया एवं बोर्ड को प्राप्त होती रहती है। तत्संबंध में नगरपालिक निगम, भोपाल इस्ट कंट्रोल की प्रभावी कार्य योजना तैयार कर शीघ्र कार्यवाही व धूल नियंत्रण हेतु बोर्ड द्वारा प्रदत्त राशि से भी प्रभावी नियंत्रण करें

(कार्यवाही आयुक्त, नगरीय प्रशासन एवं विकास भोपाल)

7. कृषि एवं नगरीय ठोस अपशिष्टों को खुले में जलाना प्रतिबंधित किया गया है। उक्त संबंध में नगर पालिक निगमों द्वारा 2020-21 में 31/09/2020 की अवधि तक दोषियों के विरुद्ध

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की गई कार्यवाही व जुर्माना राशि की जानकारी शासन व बोर्ड को उपलब्ध कराया जाना सुनिश्चित करें।

(कार्यवाही कृषि विभाग, संबंधित समस्त नगर पालिक निगम)

8. सभी क्षेत्रीय अधिकारी, संभागीय आयुक्त की अध्यक्षता में समय-समय पर गठित समीक्षा बैठक आहूत कर यथाशीघ्र कार्यवाही विवरण उपलब्ध करायें व एक्शन प्लान में उल्लेखित सभी कार्यों का कड़ाई से निर्धारित अवधि में परिपालन सुनिश्चित करें व निर्धारित प्रपत्र में प्रगति की जानकारी (माह-जुलाई, अगस्त व सितम्बर, 2020) आवश्यक रूप से बोर्ड को एक माह में उपलब्ध करायें, ताकि माननीय हरित अधिकरण, नई दिल्ली सहित केन्द्रीय प्रदूषण नियंत्रण बोर्ड को त्रैमासिक प्रतिवेदन प्रेषित किया जा सके।

(कार्यवाही क्षेत्रीय अधिकारी, भोपाल, इंदौर, ग्वालियर, उज्जैन, देवास एवं सागर)

9. मिलिट्रिम प्लस शहर जबलपुर की वायु गुणवत्ता में सुधार लाये जाने हेतु बनाये गये संभागीय आयुक्त, जबलपुर की अध्यक्षता में गठित स्टेक होल्डर समिति द्वारा अग्रेषित किया गया जबलपुर सिटी एक्शन प्लान का प्रस्तुतीकरण समिति के समक्ष किया गया। सीपीसीबी द्वारा एक माह अर्थात् दिनांक 09/08/2020 तक एक्शन प्लान वांछित किया था। अधिक विलम्ब न हो अतः संशोधन जिसमें मुख्य रूप से वाणिज्यिक वाहनों का (15 वर्ष से अधिक पुराने वाहन) संचालन प्रतिबंधित आदि का समावेश कर केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई-दिल्ली को बोर्ड द्वारा प्रेषित कर दिया जाये।

(कार्यवाही म.प्र. प्रदूषण नियंत्रण बोर्ड)

बैठक में उपस्थित समस्त अधिकारियों को धन्यवाद ज्ञापन के साथ बैठक सम्पन्न हुई।

(राकेश कुशरे)

उप सचिव

पर्यावरण विभाग

भोपाल, दिनांक 01/09/2020

पृ.कं. 555/एफ 12-83/2018/18-5

प्रतिलिपि :-

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु ।

1. प्रमुख सचिव, मध्य प्रदेश शासन, नगरीय विकास एवं आवास विभाग, भोपाल।
2. प्रमुख सचिव, मध्य प्रदेश शासन, उद्योग नीति एवं निवेश प्रोत्साहन विभाग, भोपाल।
3. प्रमुख सचिव, खाद्य एवं नागरिक आपूर्ति विभाग भोपाल।
4. आयुक्त, नगरीय प्रशासन एवं विकास, भोपाल।
5. आयुक्त, परिवहन विभाग, ग्वालियर।
6. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
7. सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल।
8. रीजनल डायरेक्टर, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, पर्यावरण परिसर, भोपाल।
9. क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल/ इंदौर/ उज्जैन/ ग्वालियर/ जबलपुर/ देवास एवं सागर की ओर सूचनार्थ एवं निर्देश हैं कि उपरोक्त उल्लेखित मुद्दे संभाग आयुक्त की अध्यक्षता में होने वाली बैठकों में उठाए जाये व एक्शन प्लान की समीक्षा समय-समय पर की जाकर प्रगति की जानकारी प्रतिमाह व परिपालन जानकारी शासन व बोर्ड मुख्यालय, भोपाल को बगैर स्मरण कराये प्रेषित करना सुनिश्चित करेंगे।
10. आयुक्त, नगरपालिक निगम, भोपाल/ इंदौर/ उज्जैन/ ग्वालियर/ जबलपुर/ देवास व जबलपुर।
11. विधि अधिकारी, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल।

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मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल- 462 016 (म.प्र.)

Tel: 0755-2464428, 2466191 Fax: 0755-2463742

प्रदेश की 06 नॉन अटेनगेन्ट सिटी (भोपाल, इंदौर, ग्वालियर, उज्जैन, सागर, एवं देवास) के परिवेशीय वायु गुणवत्ता में सुधार हेतु बनायी गयी कार्य योजना के क्रियान्वयन की प्रगति हेतु समीक्षा बैठक दिनांक 14/09/2020

उपस्थिति पत्रक

क्र.	नाम व पदनाम	संस्थान	ई-मेल/ मोबाइल नम्बर	हस्ताक्षर
1.				
2.	श्री निखिल श्रीवास्तव	शामुन्त UADD	7827109681	
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5.	Sandeep Bhuria Dy. T.C	Transport Department	9910-999999 Sandeep.bhuria@gmail.com	
6.	Ajeet Mishra MS	MP Pollution control Board Bhopal	999309441	
7.	Rakesh Kishor DS. ENV	Department of Environment		
8.	P. K. Trivedi Director (Environment)	MPPCB		
8	G. Ambulkar Chief chemist	MPPCB	9827249088	
New Letter				
9.	Mayuri Shrivastava	CPCB	8624900180	

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Below is the town-wise update of the model towns

S.no.	Identified Cities	Status
1	Bhopal	On the lines of Indore, Bhopal has deployed 713 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste, fitted with GPS and are connected with Integrated Command and Control Center (ICCC). Bhopal has setup various standalone processing facilities to treat municipal waste. This includes: ▪ 7 Transfer Stations (on the lines of Indore Model) ▪ 5 Fully functional MRF to process 435 TPD of dry waste (including plastic waste) ▪ Centralized Waste to Compost Facilities of 400 TPD capacity in total ▪ 05 bio-methanation plants to process wet waste <u>C&D Waste Management</u> The city is also setting up a 100 TPD C&D Waste Processing Plant in Bhanpur which is under construction. The ULB has 19 dedicated vehicles for C&D waste collection and transportation. They have already established four locations for C&D waste storage. Bhopal has tied up with Tiles and Paver Blocks companies for selling 35 TPD of waste. <u>Dumpsite remediation</u> Bhopal has already remediated 100% of legacy waste. <u>Scientific Landfill</u> Bhopal has a scientific landfill in operation. Bhopal has secured rank 7 in the > 10 lakh category in the "Swachh Survekshan 2020" and has also been awarded as the Best Self Sustainable State Capital in the 2020. The city has also been awarded 3-Star under GFC Star Rating Protocol. This was a progress over last year when Bhopal was given 2 Star status. Bhopal has significantly improved its solid waste management condition this year.

2 Gwalior

On the lines of Indore, Gwalior has deployed 309 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS.

Gwalior has setup various standalone processing facilities to treat municipal waste. This includes:

- Seven (07) transfer stations
- 400 TPD Waste to Compost Facility
- 50 TPD Material Recovery facility to process dry and plastic waste
- Decentralized compost pits

They have also outsourced their C&D waste management through PPP model to private C&D waste processing firm to process all the C&D waste of the city. The city has 11 C&D waste collection points and 10 vehicles for C&D waste collection and Transportation.

The city also has a functional 50 MLD STP and 1 MLD FSTP.

ISWM project of Gwalior cluster is continued, Primary collection has been started for Gwalior city by concessionaire.

Dumpsite remediation

The City has already remediated 100% of legacy waste

Gwalior is ranked 13th in the "Swachh Survekshan 2020" in the >10 lakh population category and has also been awarded 3-Star under GFC Star Rating Protocol. Last year, Gwalior was awarded 1 Star Rating. Therefore, this shows tremendous improvement over the last year in terms of compliance towards Solid Waste Management Rules 2016.



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3	Jabalpur	On the lines of Indore, Jabalpur has deployed 464 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste, fitted with GPS and are connected with Integrated Command and Control Center (ICCC). Jabalpur has 2 fully functional transfer stations. Jabalpur processes 100% of municipal solid waste through its 11 MW Waste to Energy Plant. In addition, Jabalpur is also part of operational ISWM Cluster that processes waste of 15 nearby ULBs (in addition to Jabalpur city). Jabalpur sends its wet waste the Waste to Compost plant in ISWM facility, with a capacity of 300 TPD. <u>C&D Waste Management</u> Jabalpur has set up a C&D Waste Processing Plant of capacity 50 TPD. The city has a C&D Waste Helpline and has dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. The Scientific landfill in the city is currently used to dispose fly ash and bottom ash generated from the power generation plant and inert waste. The city has three operational FSTPs and two STP plants. Jabalpur secured 17th position in the country in "Swachh Survekshan 2020" in the >10 lakh population category, conducted by MoHUA
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4	Burhanpur	Burhanpur has deployed 52 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. To process municipal solid waste, Burhanpur has: ▪ Increased the Centralized Waste to Compost Plant capacity from 55 TPD to 70 TPD ▪ Setup a number of decentralized compost pits to make compost in gardens, parks, etc. ▪ Increased its Material Recovery Facility capacity from 40 TPD to 50 TPD to process dry waste and plastic waste ▪ Set up 'Simple Landfill' for disposing inert waste <u>C&D Waste Management</u> Burhanpur has set up a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They have 2 dedicated vehicles in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. They have a newly constructed sewage treatment plant. <u>Dumpsite remediation</u> The City has already remediated 100% of legacy waste. Burhanpur is ranked 14th in the "Swachh Survekshan 2020" in the 1-10 lakh population category, which is 89 positions higher than previous year's rank. The city has also been awarded 3-Star under GFC Star Rating Protocol.
5	Morena	Morena has deployed 65 vehicles for collection and transportation. All the vehicles are fitted with GPS. For waste processing, ▪ The City already has set up a Waste to Compost Plant with a capacity of 0.04 TPD for processing Wet Waste. The City already has 17 Decentralized Compost Units for processing Wet Waste into Compost based on NADEP method. ▪ The city also has a functional MRF facility for processing dry waste. <u>C&D Waste Management</u>

		Morena has set up C&D Waste Management plant with a capacity of 10 TPD. The city has a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. They also have a functional Fecal Sludge Treatment Plant (FSTP) <u>Dumpsite remediation</u> Morena has already remediated 100% of legacy waste
6	Katni	Katni has deployed 49 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Katni also has a functional MRF facility for processing dry waste and has also been processing 100% of wet waste through 150 TPD Centralized Compost Plant since Dec 2017. Katni is a fully operational ISWM Cluster that processes waste of 5 nearby ULBs. Katni is also treating inert through operational Scientific Landfill. <u>C&D Waste Management</u> Katni has signed an agreement with a C&D waste Processing plant with a capacity of 4 TPD, to process its C&D waste. The city has set up a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. The city has a functional Fecal Sludge Treatment Plant. <u>Dumpsite remediation</u> The City has already remediated 100% of legacy waste Katni has been ranked 24th in the "Swachh Survekshan 2020" and has been awarded 3-Star under GFC Star Rating for its remarkable progress and compliance towards Solid Waste Management Rules 2016.

7	Ratlam	Ratlam has deployed 83 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. The city has 2 transfer stations for this purpose. Ratlam has set up a Compost Plant to process wet waste. The city has set up Waste to compost facility with a capacity of 80 TPD. The City already has several home-composting Units, processing Wet Waste into Compost. Ratlam has set up a Material Recovery Facility with capacity of 80 TPD to process dry waste. <u>C&D Waste Management</u> Ratlam has set up C&D Waste Processing plant of capacity 10 TPD. The city has a C&D Waste Helpline and have a dedicated area earmarked to store C&D waste in the city. They have also identified land for C&D collection point. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u> The City has already remediated 90% of legacy waste and are under process of remediating rest. The city has secured 31st rank in the 1-10 lakh population category in the "Swachh Survekshan 2020" and has been awarded as the <i>Best Small City in Citizen Feedback</i>.
8	Khandwa	Khandwa has deployed 60 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Khandwa has set up a Material Recovery Facility to process Dry Waste (including Plastic Waste) with a capacity of 50 TPD and upgraded its Waste to Compost Facility up to 200 TPD capacity. The city has developed decentralized waste processing plant at a religious place called Dadaji Dham. <u>C&D Waste Management</u> The city has set up a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. Khandwa has dismantled its C&D Waste Processing plant due to less C&D waste generation (4TPD) & it's no functionality. Using generated waste in filling of low-lying areas and infrastructure work. They have also identified land for C&D storage and are working on a plan for its processing. They already

		have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. Khandwa is ranked 21st in the "Swachh Survekshan 2020" in the 1-10 lakh population category which is 72 positions higher than previous year's rank. The city has been awarded 1-Star under GFC Star Rating Protocol, the only ULB amongst 6 other ULBs to achieve 1-Star in the State.
9	Sagar	Sagar has deployed 53 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Sagar is a part of Sagar ISWM Cluster which is currently under implementation. The Centralized Compost Facility has become fully operational in Nov 2019. The Centralized Compost Facility is processing around 350 TPD of Wet Waste from 11 ULBs of the Cluster. The city also has one MRF facility with a capacity of 50 TPD to process dry waste. They have beautified various spots in the city like creation of selfie points, construction of 3R parks renovation of existing parks as well as creation of wall paintings etc. <u>C&D Waste Management</u> One fully functional C&D Waste Processing Facility of 50 TPD capacity They have set up a C&D Waste helpline, have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u> The City has already remediated 20% of legacy waste and are under process of remediating rest. Sagar secured 43rd position in the "Swachh Survekshan 2020" which is 5 positions higher than the city's previous year's rank.
10	Betul	Betul has deployed 27 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Betul's MRF is of 15 MTPD capacity and is fully functional. It is processing most of the dry waste generated from ULB.

		In addition, Betul has setup a Waste Compost Unit, with a capacity of 25 TPD, to process all their wet waste. <u>C&D Waste Management</u> Betul has set up a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste.
11	Hoshangabad	Hoshangabad has deployed 25 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Hoshangabad has set up an MRF Centre to process dry waste (including plastic waste) with a capacity of 20 TPD and two Waste to Compost Unit to process all their wet waste with a total capacity of 40 TPD. <u>C&D Waste Management</u> Hoshangabad has set up a C&D Waste plant of 8 TPD capacity and a Helpline and have dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u> The City has already remediated 20% of legacy waste and are under process of remediating rest. Projects for treatment of Solid Waste Management have been sanctioned by SHPC on 14/01/2020. The project cost is Rs. 16.68 cr.
12	Mandsaur	Mandsaur has deployed 43 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Mandsaur has set up an MRF Centre to process dry waste with a capacity of 40 TPD and one centralized Waste to Compost plant of 80 TPD to process all their wet waste. They have an operational FSTP plant as well. Mandsaur has one transfer station. <u>C&D Waste Management</u>


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		The city has a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. Mandsaur has dismantled its C&D Waste Processing plant due to less C&D waste generation (2TPD) & it's no functionality. Using generated waste in filling low lying areas and infrastructure work. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste.
13	Neemuch	Neemuch city has deployed 32 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Neemuch has set up a Waste to Compost Unit with a capacity of 40 TPD to process all their wet waste. For processing their dry waste Neemuch has a centralized MRF facility and 5 decentralized units through linkages with Junk Dealers with a capacity of 35 TDP. They have a functional FSTP. <u>C&D Waste Management</u> Neemuch has setup C&D Waste Processing Facility with a capacity of 10 TPD. The city has a C&D Waste Helpline and have dedicated two areas earmarked to keep C&D waste in the city, Mall Godam and near Bungalow no. 60. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u> The City has already remediated 100% of legacy waste.
14	Pithampur	Pithampur city has deployed 43 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, Pithampur has set up an MRF Centre with a capacity of 50 TPD to process dry waste and a Waste to Compost plant to process all their wet waste with a capacity of 50 TPD. They have a new functional FSTP plant. They have developed beautification points. The city has cleaned and beautified two water bodies called Baghdoon Talab and Tarpura. <u>Dumpsite remediation</u> The City has already remediated 80% of legacy waste and are in process of remediating the rest.

		<u>C&D Waste Management</u> The city has a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. Pithampur has dismantled its C&D Waste Processing plant due to less C&D waste generation (3TPD) & it's no functionality. Using generated waste in filling of low-lying areas and infrastructure work They have also identified land for C&D storage. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. Pithampur is ranked 23rd in the "Swachh Survekshan 2020" in the 1-10 lakh population category, which is 27 positions higher than previous year's rank. The city has also been awarded 3-Star Rating under GFC Star Rating protocol.
15	Sehore	Sehore city has deployed 20 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Sehore has adopted Decentralized Solid Waste Management Model. As per State MIS, the city has setup a waste to compost plant with a capacity of 20 TPD to process wet waste. The city also has an MRF Facility with a capacity of 30 TPD for processing dry waste. <u>Dumpsite remediation</u> Sehore has already remediated 100% of legacy waste <u>C&D Waste Management</u> The city has C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. Sehore has dismantled its C&D Waste Processing plant due to less C&D waste generation (3TPD) & it's no functionality. Using generated waste in filling low lying areas and infrastructure work They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. Projects for treatment of Solid Waste Management have been sanctioned by SHPC on 14/01/2020. The project cost is Rs. 15.94 cr.
16	Betul-Bazar (Betul)	Betul-Bazar city has deployed 4 vehicles for collection and transportation. All vehicles have partitions for dry, wet and domestic hazardous waste and 3 vehicles are fitted with GPS.

		Betul-Bazar has setup a Waste Compost Unit to process all their wet waste. They have upgraded their MRF facility up to 10 TPD to process dry waste (including plastic waste) and have set up a waste to compost facility of 40 TPD. <u>Dumpsite remediation</u> Betul-Bazar has already remediated 100% of legacy waste <u>C&D Waste Management</u> Betul-Bazar has set up a C&D Waste Helpline and have dedicated area earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste.
17	Sohagpur (Hoshangabad)	Sohagpur city has deployed 15 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Sohagpur has set up an MRF Centre with a capacity of 3 TPD to process dry waste (including plastic waste) and one Waste to Compost Unit with upgraded capacity of 10 TPD to process all their wet waste. <u>C&D Waste Management</u> Sohagpur has set up a C&D Waste Helpline and have dedicated area earmarked to keep C&D waste in the city. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste.

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18	Anjad (Barwani)	Anjad city has deployed 5 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, Anjad has upgraded one Waste to Compost Unit with a capacity of 12 TPD to process all their wet waste while one MRF facility with upgraded capacity of 50 TPD to process their dry waste. They also have been processing dry waste through linkages with Junk Dealers. <u>C&D Waste Management</u> The city has a C&D Waste Helpline and have dedicated area earmarked to keep C&D waste in the city. Anjad has dismantled its C&D Waste Processing plant due to less C&D waste generation (3TPD) & it's no functionality. Using generated waste in filling low lying areas and infrastructure work They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u> Anjad has remediated 80% of legacy waste and is in process of remediating the rest.
19	Badnawar (Dhar)	Badnawar city has deployed 5 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, the city has upgraded an MRF Centre with a capacity of 30 TPD to process dry waste (including plastic waste) and Waste to Compost plant to process all wet waste with a capacity of 30 TPD <u>C&D Waste Management</u> The city also has a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. Badnawar has dismantled its C&D Waste Processing plant due to less C&D waste generation (2TPD) & it's non functionality. Using generated waste in filling low lying areas and infrastructure work They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u> The City has already remediated 100% of legacy waste

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		Badnwar has been awarded 1-Star under GFC Star Rating Protocol.
20	Betma (Indore)	Betma city has deployed 5 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Betma will adopt Decentralized Solid Waste Management Model. As of now, the city has set up an MRF Centre with a capacity of 30 TPD to process dry waste and Waste to Compost Unit with a capacity of 3 TPD operational and 1 unit of 3 TPD is under construction to process all their wet waste. <u>C&D Waste Management</u> Betma has set up a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u> The City has already remediated 10% of legacy waste and is in process of remediating the rest.
21	Kasrawad (Khargaon)	Kasrawad city has deployed 7 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, Kasrawad has set up an MRF Centre of capacity of 5 TPD to process dry waste (including plastic waste) along with linkages with junk dealers, and a Waste to Compost Unit with a capacity of 50 TPD to process all their wet waste. <u>C&D Waste Management</u> The city has a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. Kasarawad has dismantled its C&D Waste Processing plant due to less C&D waste generation (2TPD) & it's non functionality. Using generated waste in filling low lying areas and infrastructure work. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. <u>Dumpsite remediation</u>

		The City has already remediated 10% of legacy waste and is in process of remediating the rest
22	Sardarpur (Dhar)	Sardarpur city has deployed 2 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, Sardarpur has upgraded an MRF Centre to process dry waste (including plastic waste) of capacity 10 TPD and a Waste to Compost Unit with a capacity of 10 TPD to process all their wet waste. <u>C&D Waste Management</u> The city also has a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. Sardarpur has dismantled its C&D Waste Processing plant due to less C&D waste generation (3TPD) & it's non functionality. Using generated waste in filling low lying areas and infrastructure work City has defined user charges and fine mechanism for open dumping of C&D Waste. They have also identified land for C&D storage and are working on a plan for its processing. They also have a dedicated vehicle in place for C&D Waste collection. Sardarpur has also been awarded 1-Star under GFC Star Rating Protocol.
23	Bagli	Bagli city has deployed 4 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, Bagli has set up an MRF Centre with a capacity of 10 TPD to process dry waste (including plastic waste) and have multiple Waste to Compost Units to process all their wet waste. <u>C&D Waste Management</u> The city also has a C&D Waste Helpline and have dedicated areas earmarked to keep C&D waste in the city. They have also identified land for C&D storage. Bagli has dismantled its C&D Waste Processing plant due to less C&D waste generation & it's non functionality. Using generated waste in filling low lying areas and infrastructure work. They have already dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste.

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24	Diken	Diken city has deployed 7 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Diken has set up centralized Waste to Compost plant of capacity 5 TPD to process all their wet waste and one MRF of 2 TPD capacity for processing their dry waste (including plastic waste) and through linkages with Junk Dealers. <u>C&D Waste Management</u> Diken has set up a C&D Waste Helpline and has dedicated area earmarked to keep C&D waste in the city. They have also identified land for C&D storage. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste.
25	Piilya Mandi	Piilya Mandi city has deployed 4 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. Piilya Mandi has set up a Waste to Compost Unit, with a capacity of 30 TPD to process all their wet waste The city also has an MRF Facility with a capacity of 15 TPD for processing dry waste. They have also been processing their dry waste (including plastic) through linkages with Junk Dealers. <u>C&D Waste Management</u> The city has a C&D Waste Helpline and has a dedicated area earmarked as collecting point for C&D waste in the city. They have also identified land for C&D storage at ward no. 3 and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. The city has dismantled its C&D Waste Processing plant due to less C&D waste generation (1TPD) & it's non functionality. Using generated waste in filling low lying areas and infrastructure work. <u>Dumpsite remediation</u> The City has already remediated 100% of legacy waste The city has secure rank 72 in west zone in less than 25,000 population category in "Swachh Survekshan 2020"

26	Sailana	Sailana city has deployed 4 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, Sailana has set up an MRF Centre of capacity of 13 TPD to process dry waste and a Waste to Compost Unit of capacity 16 TPD to process all their wet waste. <u>C&D Waste Management</u> They have a C&D Helpline and have a dedicated area earmarked to store and segregate C&D waste in the city. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste. Sailana has dismantled its C&D Waste Processing plant due to less C&D waste generation (3TPD) & it's non functionality. Using generated waste in filling low lying areas and infrastructure work <u>Dumpsite remediation</u> The City has already remediated 100% of legacy waste
27	Tonk Khurd	Tonk Khurd city has deployed 3 vehicles for collection and transportation. All the vehicles have partitions for dry, wet and domestic hazardous waste and are fitted with GPS. As of now, Tonk Khurd has set up multiple Waste to Compost Units to process all their wet waste. They also have MRF to process their dry waste <u>C&D Waste Management</u> Tonk Khurd has set up a C&D Waste Helpline and have dedicated area(s) earmarked to keep C&D waste in the city. They have also identified land for C&D storage and are working on a plan for its processing. They already have dedicated vehicle in place for C&D Waste collection and have defined user charges and fine mechanism for open dumping of C&D Waste.

Comparative Assessment of Quarterly Data (As per MIS updated by ULBs)

Please note that no update has been made by the ULBs in the information related to SWM due to MIS portal being closed after December 2019 and continuous changes in the MIS portal post conclusion of Swachh Survekshan 2020 (SS2020).

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राज्य स्वच्छ भारत मिशन (ग्रामीण), मध्यप्रदेश
पंचायत एवं ग्रामीण विकास विभाग
 बी-विंग, अपर वेसमेंट, सतपुड़ा भवन, भोपाल
 ई-मेल-swsmp@gmail.com Tel 0755-2550821



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क्र. 1425/22/स्व.भा.मि./SLRM/2020

भोपाल, दिनांक 07/10/2020

प्रति,

अध्यक्ष
 मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
 पर्यावरण परिसर, ई-5 सेक्टर,
 अरेरा कॉलोनी,
 भोपाल, मध्यप्रदेश।

विषय:- माननीय राष्ट्रीय हरित अधिकरण (NGT) प्रिंसिपल बैंच नई दिल्ली में प्रचलित प्रकरण क्रमांक 606/2018 में पारित आदेश दिनांक 25.02.2020 को पारित आदेश के पालनार्थ प्रतिवेदन प्रेषित करने के संबंध में।

संदर्भ:- मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड का पत्र क्रमांक 691 दिनांक 22.09.2020

—00—

उपरोक्त विषयांतर्गत संदर्भित पत्र के अनुक्रम में चाही गई जानकारी संलग्न की जा कर आपकी ओर प्रेषित है।

संलग्न:- उपरोक्तानुसार

(अमरपाल सिंह)
 राज्य कार्यक्रम अधिकारी
 राज्य स्वच्छ भारत मिशन (ग्रा.)
 भोपाल (म.प्र.)

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PERSPECTIVE PLAN with estimated Budget for SLWM 2020-2025

(May attach separate write up, if required)

Component	Unit for targets	Fund sharing pattern	Physical Targets	Financial requirements & earmarking of likely fund sources				Total
				SBM-G phase-II	15th RC	MGNREGS	Business Model	Other sources (MP, MP/AD, MLALAD, SFC, CSR, etc)
				Centre share	State share			
Solid waste management in villages	No. of villages	30% from 15th Finance Commission funds, and remaining 70% under SBM(G) in the ratio of 60:40 between Centre and State (90:10 in the case of NE States, Jammu and Kashmir and Special category States, 100:0 for UTs other than J&K)	51,915	15,460.64	10,307.09	11,043.31		36,811.04
Greywater Management in villages	No. of villages		51,929	84,975.20	56,650.13	60,696.57		2,02,321.90
Plastic Waste Management Unit (PWMIU)	No. of blocks (1 PWMIU per block)	60:40 between Centre and State (90:10 in the case of NE States, Jammu and Kashmir and Special category States, 100:0 for UTs other than J&K)	313	3,004.80	2,003.20			5,008.00
GOBAR-dhan projects	No. of districts		52	1,560.00	1,040.00			2,600.00
Fecal Sludge Management	No. of districts Population to be covered		52	32,027.14	21,351.42			53,378.56
Total				1,23,023.77	91,351.85	71,739.88		3,00,119.50

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मध्य प्रदेश शासन
पर्यावरण विभाग
मंत्रालय

भोपाल, दिनांक: 28 जुलाई, 2020

क्रमांक एफ 12-1/2018/32-3

प्रति,

01	अपर मुख्य सचिव, मध्यप्रदेश शासन पंचायत एवं ग्रामीण विकास विभाग, मंत्रालय	02	अपर मुख्य सचिव, मध्यप्रदेश शासन, पशुपालन विभाग, मंत्रालय
03	अपर मुख्य सचिव, मध्यप्रदेश शासन, गृह/परिवहन विभाग, मंत्रालय	04	प्रमुख सचिव, मध्यप्रदेश शासन, वन विभाग, मंत्रालय
05	प्रमुख सचिव, मध्यप्रदेश शासन, खाद्य एवं नागरिक आपूर्ति विभाग, मंत्रालय	06	प्रमुख सचिव, मध्यप्रदेश शासन, उद्योग विभाग, मंत्रालय
07	प्रमुख सचिव, मध्यप्रदेश शासन, जल संसाधन विभाग, मंत्रालय	08	प्रमुख सचिव, मध्यप्रदेश शासन, स्वास्थ्य विभाग, मंत्रालय
09	प्रमुख सचिव, मध्यप्रदेश शासन, खनिज साधन विभाग, मंत्रालय	10	प्रमुख सचिव, मध्यप्रदेश शासन, आयुष विभाग, मंत्रालय
11	प्रमुख सचिव, मध्यप्रदेश शासन, नगरीय विकास एवं आवास विभाग	12	अध्यक्ष, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल
13	सदस्य सचिव, मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल		

विषय: एनजीटी प्रकरण क्रमांक 606/2018-मुनिसिपल सोलिड वेस्ट मैनेजमेंट
रूल्स, 2020 के क्रियान्वयन के संबंध में मुख्य सचिव महोदय की अध्यक्षता में
बैठक।

विषयांकित प्रकरण में मुख्य सचिव महोदय की अध्यक्षता में दिनांक
17/07/2020 को व्ही.सी. के माध्यम से संपन्न बैठक का कार्यवाही विवरण आवश्यक
कार्यवाही हेतु संलग्न प्रेषित है।

संलग्न: यथोपरि।

(राकेश कुशरे) 28/7/20
उप सचिव
मध्यप्रदेश शासन
पर्यावरण विभाग

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पृ० क्रमांक एफ 12-1/2018/32-3.
प्रतिलिपि:

भोपाल, दिनांक: 28

- 1/ उपसचिव, मुख्य सचिव कार्यालय, मंत्रालय ।
- 2/ निज सचिव, प्रमुख सचिव, पर्यावरण विभाग, मंत्रालय
की ओर कार्यवाही विवरण की प्रति सूचनार्थ प्रेषित।


उप सचिव
मध्यप्रदेश शासन
पर्यावरण विभाग


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मध्य प्रदेश शासन
पर्यावरण विभाग
मंत्रालय
// कार्यवाही विवरण //

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भोपाल, दिनांक 28 जुलाई 2020

विषय :-माननीय एन. जी. टी. नई दिल्ली के प्रकरण क्रमांक 606/2018 के संबंध में दिनांक 28/02/2020 को पारित आदेश के परिपेक्ष्य में माननीय मुख्य सचिव, मध्य प्रदेश शासन, की अध्यक्षता में Environment Monitoring Cell (EMC) की दिनांक 17/07/2020 को व्ही0 सी0 के माध्यम से आयोजित समीक्षा बैठक का कार्यवाही विवरण ।

विषयांकित प्रकरण में माननीय एन. जी. टी. द्वारा पारित आदेश दिनांक 28/02/2020 के परिपालन में मुख्य सचिव की अध्यक्षता में विडियो कांफ्रेंसिंग के माध्यम से आयोजित बैठक में संबंधित विभागों के निम्नलिखित अधिकारी सम्मिलित हुये :

- (1) अपर मुख्य सचिव, म0 प्र0 शासन, पंचायत एवं ग्रामीण विकास विभाग ।
- (2) अपर मुख्य सचिव, म0 प्र0 शासन, पशु पालन विभाग ।
- (3) अपर मुख्य सचिव, म0 प्र0 शासन, गृह / परिवहन विभाग ।
- (4) प्रमुख सचिव, म0 प्र0 शासन, पर्यावरण विभाग ।
- (5) प्रमुख सचिव, म0 प्र0 शासन, वन विभाग विभाग ।
- (6) प्रमुख सचिव, म0 प्र0 शासन, खाद्य एवं नागरिक आपूर्ति विभाग ।
- (7) प्रमुख सचिव, म0 प्र0 शासन, उद्योग विभाग ।
- (8) प्रमुख सचिव, म0 प्र0 शासन, जल संसाधन विभाग ।
- (9) प्रमुख सचिव, म0 प्र0 शासन, स्वास्थ्य विभाग ।
- (10) प्रमुख सचिव, म0 प्र0 शासन, खनिज साधन विभाग ।
- (11) प्रमुख सचिव, म0 प्र0 शासन, आयुष विभाग ।
- (12) प्रमुख सचिव, म0 प्र0 शासन, नगरीय प्रशासन एवं आवास विभाग ।
- (13) अध्यक्ष, म0 प्र0 प्रदूषण नियंत्रण बोर्ड, भोपाल ।
- (14) सदस्य सचिव, म0 प्र0 प्रदूषण नियंत्रण बोर्ड, भोपाल ।

प्रमुख सचिव, पर्यावरण द्वारा विषयांकित प्रकरण में पारित आदेश के कियान्वयन हेतु विभागवार अभी तक की गई कार्यवाही का विवरण प्रस्तुत किया गया, जिसमें प्रमुख रूप से नगरीय विकास एवं आवास विभाग के द्वारा कार्यवाही की जानी होगी अन्यथा सॉलिड वेस्ट मैनेजमेंट रूल्स 2016 के 31/03/2020 तक पालन नहीं करने पर, 10 लाख से अधिक आबादी के नगरीय निकाय को 10 लाख रुपये प्रतिमाह, 05 से 10 लाख तक की आबादी के नगरीय निकाय हेतु 5 लाख रुपये प्रतिमाह तथा शेष नगरीय निकाय हेतु 1 लाख रुपये प्रतिमाह पैनाल्टी देना होगी।

इसी प्रकार लीगेसी वेस्ट हटाने का कार्य यदि 31/03/2020 तक प्रारंभ नहीं किया जाता है व 31/03/2021 तक पूर्ण नहीं किया जाता है तो विलंब हेतु 10 लाख से अधिक आबादी के नगरीय निकाय को 10 लाख रुपये प्रतिमाह, 05 से 10 लाख तक की आबादी के नगरीय निकाय हेतु 5 लाख रुपये प्रतिमाह तथा शेष नगरीय निकाय हेतु 1 लाख रुपये प्रतिमाह पैनाल्टी देना होगी।

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इसी प्रकार यदि नगरीय निकायों द्वारा घरेलू दूषित जल-मल हेतु उपचार संयंत्र बनाने का कार्य 31/03/2020 से प्रारंभ नहीं किया जाता है, तो इस हेतु पर्यावरण पैनाल्टी 5 लाख रुपये प्रतिमाह प्रति सीवेज ट्रीटमेंट प्लांट देना होगी और यदि सीवेज ट्रीटमेंट प्लांट बनाने का कार्य 31/03/2021 तक पूर्ण नहीं किया जाता है तो उपरोक्त हेतु पैनाल्टी की राशि 10 लाख रुपये प्रतिमाह प्रति सीवेज ट्रीटमेंट प्लांट हेतु देना होगी, जब तक सीवेज ट्रीटमेंट प्लांट का निर्माण कार्य नहीं हो जाता है। ऐसे नालों में जिनमें सीवेज बह रहा है उनका बायो-रेमेडियेशन का कार्य 31/03/2020 से प्रारंभ न करने पर 5 लाख रुपये प्रतिमाह पैनाल्टी देना होगी।

उपरोक्त बैठक में निम्नानुसार निर्णय लिये गये:-

- (1) प्रत्येक स्थानीय नगरीय निकायों में सॉलिड वेस्ट मैनेजमेंट रूल्स 2016, सीवेज सिस्टम, सीवेज ट्रीटमेंट प्लांट निर्माण व लीगेसी वेस्ट के ट्रीटमेंट हेतु की जा रही कार्यवाही की जानकारी मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जावे।

प्रत्येक स्थानीय नगरीय निकायों में प्रत्येक बिन्दु हेतु कार्यवाही पूर्ण करने के लिये नगरीय विकास एवं आवास विभाग समीक्षा कर निश्चित समय-सीमा निर्धारित करें तथा इसकी प्रतिमाह लक्ष्य के विरुद्ध हुई उपलब्धियों की जानकारी मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जावे।

प्रदेश में प्रदूषित 22 नदियों के स्ट्रेच किनारे विशेष रूप से मण्डीदीप, नागदा में सीवेज ट्रीटमेंट प्लांट का निर्माण स्थापना का कार्य प्राथमिकता से किया जावे।

प्रमुख सचिव, पर्यावरण द्वारा उपर बताये गये पैनाल्टी विवरण के संदर्भ में समय-सीमा में कार्यवाही नहीं होने से वर्तमान में लगभग कुल 69.33 करोड़ रुपये पैनाल्टी अधिरोपण की स्थिति निर्मित हो चुकी है। नगरीय विकास एवं आवास विभाग प्रत्येक नगरीय निकाय स्तर की समीक्षा कर उपरोक्त कार्यों को पूर्ण एवं क्रियान्वयन की समय-सीमा निर्धारित करने की कार्यवाही तत्काल सुनिश्चित करें। कोविड-19 माहमारी के कारण माह फरवरी 2020 से नगरीय निकायों के प्रोजेक्टों के क्रियान्वयन में अपेक्षित प्रगति नहीं हो पा रही है तथा आगे भी गति धीमी रहने की संभावना है। उपरोक्त तथ्यों को एवं निर्धारित की गई समय-सीमा के संबंध में माननीय एन. जी. टी. के समक्ष आवेदन प्रस्तुत कर 01/04/2020 से पैनाल्टी अधिरोपित करने की समय-सीमा बढ़ाये जाने के संबंध में पुर्नविचार हेतु अनुरोध किया जावे। इस संबंध में महाधिवक्ता, मध्यप्रदेश शासन की सेवाएँ भी ली जा सकती है।

(कार्यवाही-नगरीय विकास एवं आवास विभाग)

- (2) प्रदेश में 22 प्रदूषित नदी स्ट्रेच के तटों पर वृक्षारोपण के संबंध में संबंधित जिला कलेक्टर एवं वन विभाग के माध्यम से भूमि चिन्हित कराई जावे तथा उपलब्ध भूमि पर वृक्षारोपण का कार्य वन विभाग द्वारा मनरेगा योजना के तहत उपलब्ध बजट से सम्पन्न कराया जावे।

(कार्यवाही- वन विभाग एवं पंचायत एवं ग्रामीण विकास विभाग)

- (3) चम्बल, सोन, खॉन, घड़ियाल सेन्चुरी के समीप अवैध रेत उत्खन्न की रोकथाम हेतु विशेष रूप से निगरानी रखी जावे ।

(कार्यवाही- वन विभाग, खनिज साधन विभाग)

- (4) प्रदेश में प्रत्येक पेट्रोल पम्प पर पी. यू. सी. सेन्टर स्थापना हेतु विशेष अभियान चलाकर कार्यवाही सम्पन्न की जावे ।

(कार्यवाही- खाद्य एवं नागरिक आपूर्ति विभाग, परिवहन विभाग)

- (5) स्वास्थ्य चिकित्सालय, आयुष, पशु चिकित्सालय बॉयो मेडिकल वेस्ट रूल्स 2016 के प्रावधानों के तहत मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड से प्राधिकार प्राप्त किया जाना है । उपरोक्त के संबंध में कार्यवाही सुनिश्चित की जावे ।

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा शासकीय चिकित्सालयों से लिये जाने वाले शुल्क को युक्तिसंगत बनाने हेतु समीक्षा की जावे । साथ ही आयुष विभाग के चिकित्सालयों जहाँ बॉयो मेडिकल वेस्ट नहीं निकलता है उस हेतु मेडिकल वेस्ट रूल्स 2016 के प्रावधान लागू होंगे अथवा नहीं इस पर मध्य प्रदूषण नियंत्रण बोर्ड समीक्षा करें ।

(कार्यवाही- स्वास्थ्य विभाग, आयुष विभाग, पशु चिकित्सा विभाग एवं मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड)

- (6) ध्वनि प्रदूषण एवं उसके दुष्प्रभावों को दृष्टिगत रख प्रदेश के प्रत्येक थानों में ध्वनि प्रदूषण नियंत्रण नियमों के परिपालन को सुनिश्चित करने हेतु एक ध्वनि स्तर मापक यंत्र (Noise Level Meter) शीघ्र उपलब्ध कराया जाये तथा ध्वनि प्रदूषण फैलाने वालों पर नियमानुसार कार्यवाही सुनिश्चित की जावे ।

(कार्यवाही- गृह विभाग)

- (7) प्रदेश में चिह्नित किये गये मॉडल टाउन्स एवं विलेज में ठोस एवं तरल अपशिष्टों के प्रबंधन व उपचार व्यवस्था की जानकारी नगरवार व ग्रामवार प्रस्तुत की जावे ताकि इससे माननीय एन. जी. टी. को अवगत कराया जा सके । अन्य ग्राम पंचायतों एवं ग्रामों हेतु भी एक टाईम लाईन निर्धारित कर उक्त कार्यवाही सम्पन्न की जावे ।

(कार्यवाही- नगरीय विकास एवं आवास विभाग एवं पंचायत एवं ग्रामीण विकास विभाग)

बैठक धन्यवाद के साथ संपन्न हुई ।

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Annex - 9

Operational STPs

S. No.	Name of ULBs	Installed capacity (MLD)	Treated capacity (MLD)	Reuse of Treated Water (MLD)	Efficiency of Installed capacity (%)	Status of STP/ FSTP	Date of Completion
1	Bhopal (M Corp.)	35	30.43	5.89	86.94	Operational	Commissioned in March 2020 under AMRUT
2	Bhopal (M Corp.)	10	8.69	1.68	86.94	Operational	N.A.
3	Bhopal (M Corp.)	16.67	14.49	2.81	86.94	Operational	N.A.
4	Bhopal (M Corp.)	2.34	2.03	0.39	86.94	Operational	N.A.
5	Bhopal (BHEL)	4.5	3.91	0.76	86.94	Operational	N.A.
6	Bhopal (BHEL)	4.5	3.91	0.76	86.94	Operational	N.A.
7	Bhopal (M Corp.)	13	11.30	2.19	86.94	Operational	N.A.
8	Bhopal (Ekant Park)	4.5	3.91	0.76	86.94	Operational	N.A.
9	Bhopal (Tulsi Nagar)	4.5	3.91	0.76	86.94	Operational (Bio-filter)	N.A.
10	Dewas (M Corp.)	12	2.6	2.6	21.67	Operational	Commissioned in March 2020 under UIDSSMT
11	Gwalior (M Corp.)	50	50	5	100.00	Operational	N.A.
12	Indore (M Corp.)	245	220.87	22.07	90.15	Operational	N.A.
13	Indore (M Corp.)	78	70.32	7.03	90.15	Operational	N.A.
14	Indore (M Corp.)	12	10.82	1.08	90.15	Operational	N.A.
15	Indore (M Corp.)	8	5.00	0.00	62.50	Operational	Commissioned in Sep 2020 under AMRUT
16	Jabalpur (M Corp.)	50.55	7.00	3	13.85	Operational	N.A.
17	Sehore (M)	12	5	0	41.67	Operational	Commissioned in Jun 2018 under AMRUT
18	Singrauli (M Corp.)	28.22	7.94	7.94	28.14	Operational (NTPC)	N.A.
19	Ujjain (M Corp.)	83	64	21	77.11	Operational	N.A.
20	Vidisha (M)	7.2	7.2	0	100.00	Operational	N.A.
Total		680.98	533.34	85.71	78.32		

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Operational FSTPs

S. No.	Name of ULBs	Installed capacity (MLD)	Treated capacity (MLD)	Reuse of Treated Water (MLD)	Efficiency of Installed capacity (%)	Status of STP / FSTP	Date of Completion
1	Khandwa (M Corp.)	0.0018	0.0018	0.00	100.00	Operational (FSTP)	N.A.
2	Morena (M Corp.)	0.0012	0.0012	0.0012	100.00	Operational (FSTP)	N.A.
3	Sagar (M Corp.)	0.02	0.02	0.02	100.00	Operational (FSTP)	N.A.
4	Betul	0.001	0.001	0.001	100.00	Operational (FSTP)	N.A.
5	Sarni	2.655	1.65	1.65	62.15	Operational (FSTP)	N.A.
6	Raisen	1	1	1	100.00	Operational (FSTP)	N.A.
7	Shahganj	1	0.179	0.179	17.90	Operational (FSTP)	N.A.
8	Pithampur	0.02	0.02	0.02	100.00	Operational (FSTP)	N.A.
9	Sanavadi	1	0.001	0.0001	0.10	Operational (FSTP)	N.A.
10	Maheshwar	0.001	0.001	0.001	100.00	Operational (FSTP)	N.A.
11	Kharagone	0.5	0.4	0.1	80.00	Operational (FSTP)	N.A.
12	Malajkhand	0.031	0.015	0.015	48.39	Operational (FSTP)	N.A.
13	Bamhani	1	1	1	100.00	Operational (FSTP)	N.A.
14	Kymore	0.8	0.4	0.4	50.00	Operational (FSTP)	N.A.
15	Gotegeon	1	1	1	100.00	Operational (FSTP)	N.A.
16	Chakghat	1	0.002	0.0005	100.00	Operational (FSTP)	N.A.
17	Hatta	0.002	0.002	0.002	100.00	Operational (FSTP)	N.A.
18	Damoh	0.09	0.09	0.09	100.00	Operational (FSTP)	N.A.
19	Tendukheda	0.5	0.1	0.001	20.00	Operational (FSTP)	N.A.
20	Patera	0.5	0.1	0.001	20.00	Operational (FSTP)	N.A.
21	Banda	1.98	1.98	1.48	100.00	Operational (FSTP)	N.A.
22	Makroniya	1.35	1.35	1.35	100.00	Operational (FSTP)	N.A.
23	Bhaurasa	1.5	1.5	1.5	100.00	Operational (FSTP)	N.A.
24	Ratangarh	0.1	0.1	0.02	100.00	Operational (FSTP)	N.A.
25	Unhel	0.01	0.01	0.01	100.00	Operational (FSTP)	N.A.
26	Badnagar	0.001	0.001	0.0001	100.00	Operational (FSTP)	N.A.
Total Capacity (MLD)		16.06	11.92	9.84	74.22		

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Non-Operational STPs (Existing)

S. No.	Name of ULBs	Installed capacity (MLD)	Treated capacity (MLD)	Reuse of Treated Water (MLD)	Status of STP/ FSTP	Date of Completion
1	Burhanpur (M Corp.)	4.5	-	-	Non-Operational	N.A.
2	Burhanpur (M Corp.)	6	-	-	Non-Operational	N.A.
3	Rewa (M Corp.)	12	-	-	Non-Operational	(Sewer Network completed as on 31.03.2021)
Total Capacity (MLD)		22.5				

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STPs Under Construction

S. No.	Name of ULBs	Installed capacity (MLD)	Treated capacity (MLD)	Reuse of Treated Water (MLD)	Status of STP/ FSTP	Date of Completion
1	Bhind (M)	12	-	-	Work in progress	Mar-21
2	Bhopal (M Corp.)	3.5	-	-	Work in progress	Mar-21
3	Bhopal (M Corp.)	3.5	-	-	Work in progress	Mar-21
4	Bhopal (M Corp.)	9.5	-	-	Work in progress	Mar-21
5	Bhopal (M Corp.)	4.5	-	-	Work in progress	Mar-21
6	Bhopal (M Corp.)	2	-	-	Work in progress	Mar-21
7	Bhopal (M Corp.)	6	-	-	Work in progress	Mar-21
8	Bhopal (M Corp.)	32	-	-	Work in progress	Mar-21
9	Bhopal (M Corp.)	20.5	-	-	Work in progress	Mar-21
10	Bhopal (M Corp.)	5	-	-	Work in progress	Mar-21
11	Bhopal (M Corp.)	2	-	-	Work in progress	Dec-20
12	Burhanpur (M Corp.)	21	-	-	Work in progress	Dec-20
13	Datia (M)	12	-	-	Work in progress	Dec-21
14	Guna (M)	7.6	-	-	Work in progress	Dec-21
15	Guna (M)	14.65	-	-	Under trial run	Sep-20
16	Gwalior (M Corp.)	145	-	-	Work in progress	Dec-20
17	Gwalior (M Corp.)	4	-	-	Work in progress	Oct-20
18	Gwalior (M Corp.)	65	-	-	Work in progress	Sep-20
19	Gwalior (M Corp.)	8	-	-	Work in progress	Dec-20
20	Indore (M Corp.)	6	-	-	Under trial run	Oct-20
21	Indore (M Corp.)	7	-	-	Work in progress	Dec-20
22	Indore (M Corp.)	35	-	-	Work in progress	Dec-20
23	Indore (M Corp.)	11	-	-	Work in progress	Mar-22
24	Jabalpur (M Corp.)	5	-	-	Work in progress	

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S. No.	Name of ULBs	Installed capacity (MLD)	Treated capacity (MLD)	Reuse of Treated Water (MLD)	Status of STP / FSTP	Date of Completion
25	Jabalpur (M Corp.)	29	-	-	Work in progress	Mar-22
26	Jabalpur (M Corp.)	32	-	-	Work in progress	Mar-22
27	Jabalpur (M Corp.)	34	-	-	Work in progress	Dec-20
28	Khargone (M)	17.6	-	-	Work in progress	Dec-20
29	Morena (M)	25	-	-	Work in progress	Mar-22
30	Murwara (Katni) (M Corp.)	7.5	-	-	Work in progress	Mar-22
31	Murwara (Katni) (M Corp.)	6	-	-	Work in progress	Mar-22
32	Murwara (Katni) (M Corp.)	11	-	-	Under trail run	Sep-20
33	Neemuch (M)	7	-	-	Under trail run	Sep-20
34	Neemuch (M)	9.5	-	-	Work in progress	Dec-20
35	Ratlam (M Corp.)	16	-	-	Work in progress	Dec-20
36	Ratlam (M Corp.)	21.5	-	-	Work in progress	Mar-22
37	Rewa (M Corp.)	1	-	-	Work in progress	Mar-22
38	Rewa (M Corp.)	1	-	-	Work in progress	Mar-22
39	Rewa (M Corp.)	1	-	-	Work in progress	Mar-22
40	Rewa (M Corp.)	6.5	-	-	Work in progress	Mar-22
41	Rewa (M Corp.)	6.5	-	-	Work in progress	Mar-22
42	Rewa (M Corp.)	3	-	-	Work in progress	Mar-22
43	Rewa (M Corp.)	6	-	-	Work in progress	Mar-21
44	Sagar (M Corp.)	43	-	-	Work in progress	Mar-22
45	Satna (M Corp.)	15	-	-	Work in progress	Mar-22
46	Satna (M Corp.)	16	-	-	Work in progress	Mar-22
47	Satna (M Corp.)	11	-	-	Work in progress	Mar-22
48	Singrauli (M Corp.)	11	-	-	Work in progress	Mar-22

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S. No.	Name of ULBs	Installed capacity (MLD)	Treated capacity (MLD)	Reuse of Treated Water (MLD)	Status of STP/ FSTP	Date of Completion
49	Singrauli (M Corp.)	10	-	-	Work in progress	Mar-22
50	Singrauli (M Corp.)	10	-	-	Work in progress	Mar-21
51	Ujjain (M Corp.)	92.5	-	-	Work in progress	Dec-20
52	Vidisha (M)	22.25	-	-	Work in progress	Sep-20
53	Maheshwar	4.91	-	-	Work in progress	Jun-21
54	Shajapur	11.1	-	-	Work in progress	Aug-21
55	Chhindwara	0.15	-	-	Work in progress	Aug-21
56	Nasrullaganj	28	-	-	Work in progress	Mar-21
57	Amarkantak	4.2	-	-	Work in progress	Dec-20
58	Dindori	1.2	-	-	Work in progress	Dec-20
59	Budhni	3.85	-	-	Work in progress	Dec-20
60		2.2	-	-	Work in progress	Dec-20
61		1.08	-	-		
62	Shahganj	2	-	-	The ULB has resolved "not to execute" the sewerage scheme and hence, the work is stopped till final decision.	-
63		0.43	-	-	LOA Issued -	Mar-22
64		0.22	-	-		
65	Bhedaghat	0.06	-	-		
66		0.06	-	-		
67	Mandleshwar	3	-	-	Work in progress	Dec-20
68		0.55	-	-	Work in progress	Mar-21
69	Omkareshwar	0.45	-	-		
70	Shahdol	17	-	-	Under tendering process	May-22

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S. No.	Name of ULBs	Installed capacity (MLD)	Treated capacity (MLD)	Reuse of Treated Water (MLD)	Status of STP/ FSTP	Date of Completion
71	Dharamपुरी	2.5	-	-	Work in progress	Mar-21
72		0.2	-	-	Work in progress	Dec-20
73	Nemawar	1	-	-	DPR Stage	Dec-23
74	Nagda (Scheme II)	-	-	-	Work in progress	Aug-21
75	Hoshgabad	21	-	-	Contact Awarded	Aug-22
76	Mandla	7.75	-	-	Contact Awarded	Aug-22
77		1.75	-	-		
78	Narsingpur	7.75	-	-	Contact Awarded	Aug-22
79		1.25	-	-		
80	Badwani	9	-	-	Work in progress	Aug-21
81	Sendhwa	8.5	-	-	Work in progress	Aug-21
82	Khajuraho	4.45	-	-	Tender to be invited	Dec-23
83	Rajnagar	2.45	-	-	Tender to be invited	Dec-23
84	Maihar	14.45	-	-	Tender to be invited	Dec-23
85	Sanchi	1.9	-	-	Work in progress	Mar-22
86	Barwaha	3.74	-	-	Under tendering process	Dec-23
87	Sanawad	5.58	-	-	Work in progress	Mar-22
88	Anjad	3.66	-	-	Work in progress	Mar-21
89	Saikheda	2.6	-	-	Tender to be invited	Dec-23
90	Dhamnod	6.8	-	-	Work in progress	Dec-20
91	Chitrakoot	4.7	-	-	Under trail run	Sep-20
92	Dewas	14	-	-	Work in progress	Dec-20
93	Dewas	22	-	-	Work in progress	Mar-22
94	Shivpuri	20	-	-	Work in progress	Mar-22
Total Capacity (MLD)		1161.09				

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District wise Air quality monitoring Data
(July - Sep. 2020)

Annexure - 10

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District Wise Air Quality Index- July - 2020 24 Hrs Average				
S.No	District	AQI	Air Quality	Prominent Pollutant
1.	Gwalior	108.33	MODERATE	PM10
2.	Rewa	105.95	MODERATE	PM10
3.	Dindori	101.67	MODERATE	PM10
4.	Schore	87.80	SATISFACTORY	PM10
5.	Katni	86.50	SATISFACTORY	PM10
6.	Satna	85.60	SATISFACTORY	PM10
7.	Sidhi	84.50	SATISFACTORY	PM10
8.	Vidisha	81.90	SATISFACTORY	PM10
9.	Sagar	78.65	SATISFACTORY	PM10
10.	Ashoknagar	74.00	SATISFACTORY	PM10
11.	Bhopal	71.10	SATISFACTORY	PM10
12.	Rajgarh	70.00	SATISFACTORY	PM10
13.	Chhindwara	69.85	SATISFACTORY	PM10
14.	Shivpuri	67.00	SATISFACTORY	PM10
15.	Seoni	66.00	SATISFACTORY	PM10
16.	Guna	65.00	SATISFACTORY	PM10
17.	Jabalpur	64.00	SATISFACTORY	PM10
18.	Dewas	63.30	SATISFACTORY	PM10
19.	Balaghat	62.00	SATISFACTORY	PM10
20.	Burhanpur	61.48	SATISFACTORY	PM10
21.	Betul	60.74	SATISFACTORY	PM10
22.	Shahdol	60.55	SATISFACTORY	PM10
23.	Agar	60.00	SATISFACTORY	PM10
24.	Anuppur	59.52	SATISFACTORY	PM10
25.	Jhabua	58.02	SATISFACTORY	PM10
26.	Narsingpur	56.00	SATISFACTORY	PM10
27.	Shajapur	55.30	SATISFACTORY	PM10
28.	Ujjain	55.00	SATISFACTORY	PM10
29.	Ratlam	55.00	SATISFACTORY	PM10
30.	Mandla	55.00	SATISFACTORY	PM10
31.	Mandsore	54.00	SATISFACTORY	PM10
32.	Khargone	53.98	SATISFACTORY	PM10
33.	Khandwa	53.12	SATISFACTORY	PM10
34.	Dhar	50.90	GOOD	PM10
35.	Barwani	47.85	GOOD	PM10
36.	Alirajpur	44.85	GOOD	PM10
37.	Neemach	42.00	GOOD	PM10
38.	Indore	37.00	GOOD	PM10
39.	Hoshangabad			
40.	Raisen			
41.	Harda			
42.	Datiya			
43.	Morena			
44.	Sheopur			
45.	Bhind			
46.	Tikamgarh			
47.	Niwari			
48.	Chhatarpur			
49.	Panna			
50.	Damoh			
51.	Umariya			
52.	Singrouli			

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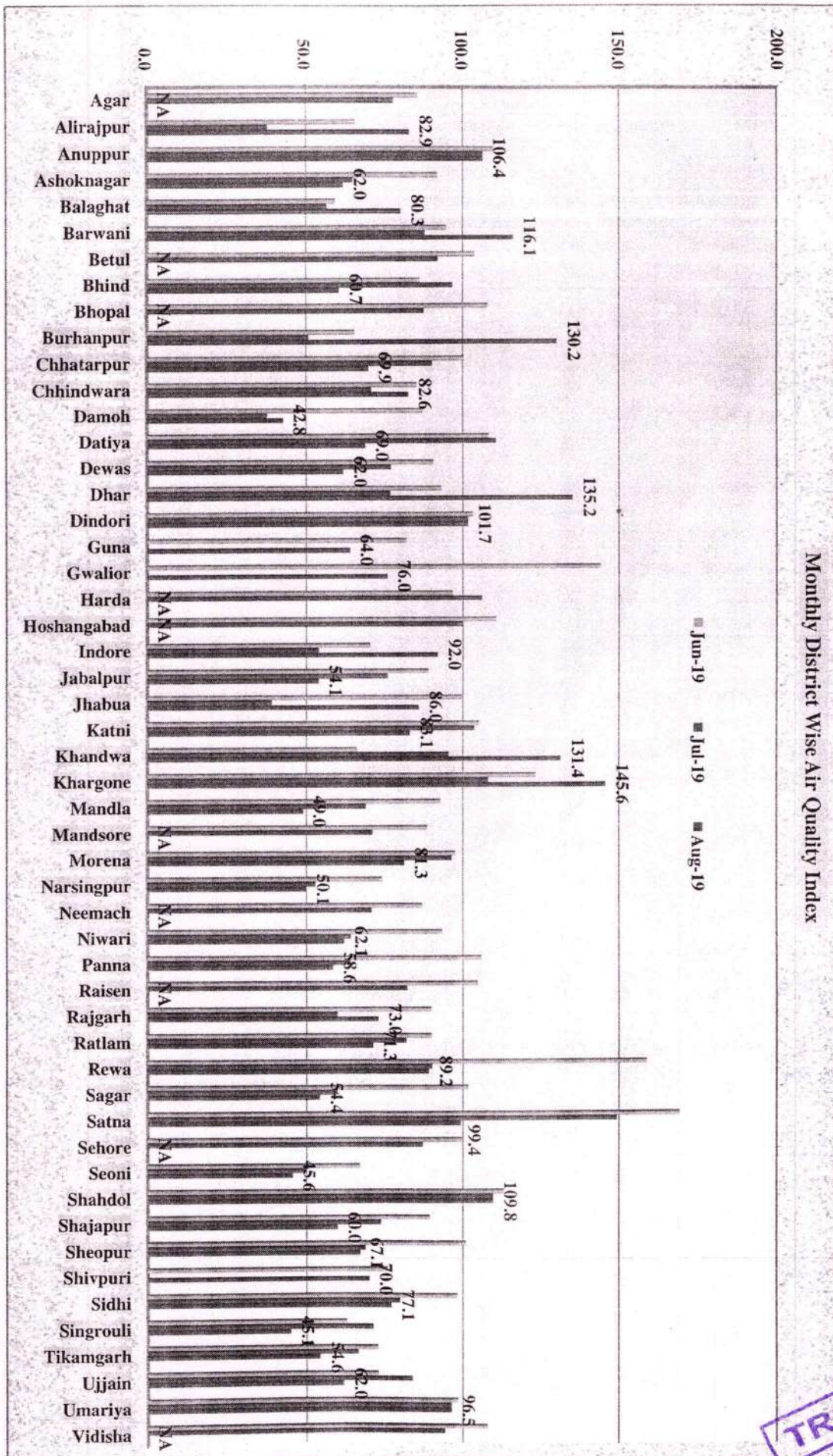
District Wise Air Quality Index - August - 2020				
24 Hrs Average				
S.No	District	AQI	Air Quality	Prominent Pollutant
1.	Bhopal	101.92	MODERATE	PM10
2.	Rewa	98.25	SATISFACTORY	PM10
3.	Singrouli	90.47	SATISFACTORY	PM10
4.	Katni	87.80	SATISFACTORY	PM10
5.	Sidhi	83.21	SATISFACTORY	PM10
6.	Gwalior	80.23	SATISFACTORY	PM10
7.	Sehore	74.50	SATISFACTORY	PM10
8.	Satna	75.93	SATISFACTORY	PM10
9.	Ashoknagar	73.00	SATISFACTORY	PM10
10.	Guna	70.00	SATISFACTORY	PM10
11.	Shivpuri	68.00	SATISFACTORY	PM10
12.	Rajgarh	67.00	SATISFACTORY	PM10
13.	Sagar	61.17	SATISFACTORY	PM10
14.	Jhabua	59.17	SATISFACTORY	PM10
15.	Neemach	58.20	SATISFACTORY	PM10
16.	Agar	58.00	SATISFACTORY	PM10
17.	Dewas	55.10	SATISFACTORY	PM10
18.	Chhindwara	54.24	SATISFACTORY	PM10
19.	Shahdol	53.55	SATISFACTORY	PM10
20.	Shajapur	52.40	SATISFACTORY	PM10
21.	Mandsore	52.00	SATISFACTORY	PM10
22.	Vidisha	51.80	SATISFACTORY	PM10
23.	Anuppur	51.67	SATISFACTORY	PM10
24.	Betul	49.49	GOOD	PM10
25.	Dhar	48.09	GOOD	PM10
26.	Ratlam	48.00	GOOD	PM10
27.	Balaghat	48.00	GOOD	PM10
28.	Narsingpur	46.00	GOOD	PM10
29.	Seoni	45.00	GOOD	PM10
30.	Khargone	44.67	GOOD	PM10
31.	Mandla	44.00	GOOD	PM10
32.	Jabalpur	42.00	GOOD	PM10
33.	Barwani	39.50	GOOD	PM10
34.	Alirajpur	36.30	GOOD	PM10
35.	Ujjain	30.00	GOOD	PM10
36.	Indore	29.50	GOOD	PM10
37.	Hoshangabad	monitoring not done due to instrument not available		
38.	Raisen			
39.	Harda			
40.	Datiya			
41.	Morena	monitoring not done due to covid epidemic		
42.	Sheopur			
43.	Bhind			
44.	Tikamgarh			
45.	Niwari			
46.	Chhatarpur			
47.	Panna			
48.	Damoh			
49.	Umariya	monitoring not done due to rain		
50.	Dindori			
51.	Khandwa			
52.	Burhanpur			

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District Wise Air Quality Index- September - 2020				
24 Hrs Average				
S.No	District	AQI	Air Quality	Prominent Pollutant
1.	Gwalior	123.44	MODERATE	PM10
2.	Rewa	110.24	MODERATE	PM10
3.	Sidhi	96.93	SATISFACTORY	PM10
4.	Bhopal	91.20	SATISFACTORY	PM2.5
5.	Katni	86.90	SATISFACTORY	PM10
6.	Rajgarh	86.00	SATISFACTORY	PM10
7.	Satna	83.70	SATISFACTORY	PM10
8.	Singrouli	82.55	SATISFACTORY	PM10
9.	Shivpuri	81.00	SATISFACTORY	PM10
10.	Guna	77.00	SATISFACTORY	PM10
11.	Neemach	76.50	SATISFACTORY	PM10
12.	Sagar	76.27	SATISFACTORY	PM10
13.	Jhabua	71.13	SATISFACTORY	PM10
14.	Khandwa	68.99	SATISFACTORY	PM10
15.	Agar	68.00	SATISFACTORY	PM10
16.	Ashoknagar	68.00	SATISFACTORY	PM10
17.	Tikamgarh	67.39	SATISFACTORY	PM10
18.	Vidisha	64.68	SATISFACTORY	PM2.5
19.	Ratlam	64.50	SATISFACTORY	PM10
20.	Sehore	62.49	SATISFACTORY	PM2.5
21.	Dhar	62.04	SATISFACTORY	PM10
22.	Chhindwara	60.60	SATISFACTORY	PM10
23.	Shajapur	59.60	SATISFACTORY	PM10
24.	Betul	59.48	SATISFACTORY	PM10
25.	Ujjain	59.00	SATISFACTORY	PM10
26.	Mandsore	58.00	SATISFACTORY	PM10
27.	Seoni	56.00	SATISFACTORY	PM10
28.	Alirajpur	54.85	SATISFACTORY	PM10
29.	Khargone	52.49	SATISFACTORY	PM10
30.	Balaghat	52.00	SATISFACTORY	PM10
31.	Dewas	49.81	GOOD	PM10
32.	Anuppur	49.41	GOOD	PM10
33.	Narsingpur	48.70	GOOD	PM10
34.	Indore	48.51	GOOD	PM10
35.	Barwani	48.20	GOOD	PM10
36.	Jabalpur	47.22	GOOD	PM10
37.	Shahdol	46.81	GOOD	PM10
38.	Mandla	46.00	GOOD	PM10
39.	Umariya	45.00	GOOD	PM10
40.	Dindori	43.70	GOOD	PM10
41.	Hoshangabad	Report not recieved		
42.	Raisen			
43.	Harda			
44.	Datiya			
45.	Morena	Monitoring not done due to covid epidemic		
46.	Sheopur			
47.	Bhind			
48.	Niwari			
49.	Chhatarpur	Monitoring not done due to rain		
50.	Panna			
51.	Damoh	Monitoring not done due to rain		
52.	Burhanpur			

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Monthly District Wise Air Quality Index



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